

**Office of Directorate General of Foreign Trade
New Delhi -110011**

Para 4.7 Decision

Meeting No. 11/82/2015 of 2015-16, to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, held on 28.10.2015 under the **Chairmanship of Dr. S.K. Bansal, Jt. DGFT** in Room No.11, Udyog Bhawan, New Delhi.

Following members were present:-

Shri O.P.Sharma,Jt. Indl. Adviser, D/o C&PC
Shri Nirmal Kumar, Dy.DGFT
Shri D.N. Mathur, Consultant, Department of Pharmaceutical
Shri Mahendra Vikram Singh, Foreign Trade Development Officer

The committee went through the minutes of earlier NC –III meeting No. 10/82 was scheduled for 15.10.2015 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The U.O.No. / O.M. No. of the scanned copy is reflected in the minutes.

The following cases/issues were discussed and the committee took the decision as mentioned against each case.

MEETING NUMBER : 11/82-ALC4/2015 **MEETING DATE** : 28.10.2015

1	CaseNo.:36/19/82-ALC4/2014	Party Name:ALKALI METALS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01524/AM15/	RLA File :09/24/040/00503/AM12/	Lic.No/Date:0910052125 12.04.2012	Defer date: 27.11.2015
	Decision :The Committee decided to defer the case for want of comments of DC&PC(Chemical).			

2	CaseNo.:38/19/82-ALC4/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01526/AM15/	RLA File :09/24/040/00050/AM13/	Lic.No/Date:0910052706 21.05.2012	Defer date: 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemical).			

3	Case No.:18/19/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01506/AM15/	RLA File :09/24/040/00085/AM13/	Lic.No/Date:0910052887 05.06.2012	Defer date: 27.11.2015
	Decision :The Committee noted that information called for from the firm is awaited. The			

	Committee accordingly decided await the reply and deferred the case.
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	Case No.: 6/19/82-ALC4/2014	Party Name: BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
4	HQ File :01/82/050/01494/AM15/	RLA File :08/24/040/00093/AM13/	Lic.No/Date:0810112710 18.06.2012	Defer date: 27.11.2015
Decision : The Committee in light of written comments of DoP vide O.M.No.35011/19/2015-PI(Norms) dated 12.6.2015 uploaded end of these minutes decided to call for information from the firm and deferred the case.				

	Case No.: 4/4/82-ALC4/2013	Party Name: SABERO ORGANICS GUJARAT LIMITED	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
5	HQ File :01/82/050/00045/AM14/	RLA File :03/95/040/00880/AM13/	Lic.No/Date:0310724136 14.02.2013	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemical).				

	Case No.: 37/1/82-ALC4/2013	Party Name: ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Approved
6	HQ File :01/82/050/01395/AM13/	RLA File :07/24/040/00487/AM13/	Lic.No/Date:0710093719 15.02.2013	
Decision : The Committee decided to ratify norms for the export Tenofovir Disoproxil Fumarate product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/434/2015-PI(Norms) dated 13.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.				
RA concerned may take necessary action as per decision of NC.				

	Case No.: 79/1/82-ALC4/2013	Party Name: STERICAT GUTSTRINGS PVT. LTD.	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
7	HQ File :01/82/050/01437/AM13/	RLA File :05/24/040/00420/AM13/	Lic.No/Date:0510346353 18.02.2013	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals).				

	Case No.: 20/7/82-ALC4/2014	Party Name: DR REDDYS LABORATORIES LIMITED	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
8	HQ File :01/82/050/00664/AM15/	RLA File :09/24/040/00041/AM14/	Lic.No/Date:0910056000 15.05.2013	Defer date 27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and defer the case.				

	Case No.: 211/10/82-ALC4/2013	Party Name: ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Approved
9	HQ File	RLA File	Lic.No/Date:0710095520	

	:01/82/050/00394/AM14/	:07/24/040/00037/AM14/	22.05.2013	
	Decision : The Committee decided to ratify norms for the export Tenofovir Disoproxil Fumarate product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/434/2015-PI(Norms) dated 13.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:210/10/82-ALC4/2013	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/00393/AM14/	RLA File :07/24/040/00034/AM14/	Lic.No/Date:0710095553 23.05.2013	
10	Decision : The Committee decided to ratify norms for the export Tenofovir Disoproxil Fumarate product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/434/2015-PI(Norms) dated 13.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:110/82-ALC4/2013	Party Name:MICRO LABS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
11	HQ File :01/82/050/00184/AM14/	RLA File :07/24/040/00111/AM14/	Lic.No/Date:0710097180 30.07.2013	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:31/4/82-ALC4/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
12	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

13	Case No.:45/14/82-ALC4/2013	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Approved
	HQ File :01/82/050/00630/AM14/	RLA File :07/24/040/00137/AM14/	Lic.No/Date:0710097392 06.08.2013	Date:28.10.2015
	Decision : The Committee decided to ratify norms for the export product Tenofovir Disoproxil fumarate based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/434/2015-PI (Norms) dated 13.10.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

14	Case No.:9/30/83-ALC1/2013	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:11/82-ALC4/2015	Status: Deferred
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			28.10.2015	
	HQ File :01/83/050/00471/AM14/	RLA File :07/24/040/00152/AM14/	Lic.No/Date:0710097668 22.08.2013	Defer date 27.11.2015
	Decision : The Committee decided to send copy of application to DoP and deferred the case.			

	Case No.:17/4/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
15	HQ File :01/82/050/00056/AM16/	RLA File :05/23/040/00211/AM14/	Lic.No/Date:0510364363 04.09.2013	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

	Case No.:36/19/82-ALC4/2013	Party Name:SOHAM ORGANICS PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
16	HQ File :01/82/050/00981/AM14/	RLA File :31/83/040/00124/AM14/	Lic.No/Date:3110060943 29.10.2013	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:140/23/82-ALC4/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
17	HQ File :01/82/050/01187/AM14/	RLA File :03/95/040/00495/AM14/	Lic.No/Date:0310758627 21.11.2013	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.:101/23/82-ALC4/2013	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
	HQ File :01/82/050/01148/AM14/	RLA File :07/24/040/00269/AM14/	Lic.No/Date:0710099923 25.11.2013	
18	Decision : The Committee decided to ratify norms for the export Tenofovir Disoproxil Fumarate product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/434/2015-PI(Norms) dated 13.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:181/3/82-ALC4/2014	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
19	HQ File :01/82/050/00185/AM15/	RLA File :02/24/040/00053/AM14/	Lic.No/Date:0210198392 02.01.2014	
	Decision : The Committee decided to ratify norms for the export product Trigonox - EHP based			

	on the recommendation of D/o C&PC, U.O. No.14010/55/2010-Ch-II dated 21.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
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20	Case No.:192/3/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00196/AM15/	RLA File :09/24/040/00513/AM14/	Lic.No/Date:0910058896 10.01.2014	Defer date 27.11.2015
	Decision : The Committee decided to send copy of application to DoP and deferred the case.			

21	Case No.:208/3/82-ALC4/2014	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00212/AM15/	RLA File :09/24/040/00515/AM14/	Lic.No/Date:0910059017 22.01.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

22	Case No.:12/21/82-ALC4/2013	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01042/AM14/	RLA File :22/21/040/00096/AM14/	Lic.No/Date:2210014544 23.01.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided to await the reply and defer the case.			

23	Case No.:187/3/82-ALC4/2014	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00191/AM15/	RLA File :05/23/040/00413/AM14/	Lic.No/Date:0510376990 24.01.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

24	Case No.:108/3/82-ALC4/2014	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00112/AM15/	RLA File :03/94/040/00908/AM14/	Lic.No/Date:0310767733 24.01.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

25	Case No.:44/4/82-ALC4/2014	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
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	HQ :01/82/050/00292/AM15/	File	RLA :31/83/040/00199/AM14/	File	Lic.No/Date:3110062387 30.01.2014	Defer date 27.11.2015
	Decision :Since both the export and import items have the same description and chemical compound, the Committee decided that while fixing wastage norms it is necessary to specify the purity of import and export items in the comments of each case. DCPC may accordingly furnish revised recommendation. Accordingly, the case was deferred.					

26	Case No.:177/3/82-ALC4/2014	Party Name:INDO AMINES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00181/AM15/	RLA File :03/94/040/00958/AM14/	Lic.No/Date:0310768616 30.01.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

27	Case No.:165/3/82-ALC4/2014	Party Name:MANGALAM ORGANICS LIMITED.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00169/AM15/	RLA File :03/94/040/00448/AM14/	Lic.No/Date:0310768928 03.02.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.:86/3/82-ALC4/2014	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
28	HQ File :01/82/050/00090/AM15/	RLA File :02/24/040/00197/AM14/	Lic.No/Date:0210200380 21.02.2014	
	Decision : The Committee decided to ratify norms for the export product Trigonox - EHP based on the recommendation of D/o C&PC, U.O. No.14010/55/2010-Ch-II dated 21.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

29	Case No.:45/19/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01533/AM15/	RLA File :09/24/040/00600/AM14/	Lic.No/Date:0910059428 26.02.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

30	Case No.: 58/6/82- ALC4/2014	Party Name:	BAYER CROPS SCIENCE LIMITED	Meet No/Date:	11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00460/AM15/	RLA File :03/94/040/00797/AM14/	Lic.No/Date:	0310772503 28.02.2014	Defer date 27.11.2015	
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)					

31	Case No.: 106/3/82- ALC4/2014	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00110/AM15/	RLA File :03/95/040/00960/AM14/	Lic.No/Date:0310772411 28.02.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

32	Case No.: 46/6/82- ALC4/2014	Party Name:NAPROD LIFE SCIENCES PVT. LTD.	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00448/AM15/	RLA File :03/95/040/00986/AM14/	Lic.No/Date:0310772962 04.03.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

33	Case No.: 34/6/82- ALC4/2014	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00436/AM15/	RLA File :03/94/040/00973/AM14/	Lic.No/Date:0310773112 05.03.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

34	Case No.: 58/4/82- ALC4/2014	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00306/AM15/	RLA File :22/24/040/00100/AM14/	Lic.No/Date:2210014694 14.03.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

35	Case No.: 57/3/82- ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

36	Case No.: 42/4/82- ALC4/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status:Approved
	HQ File :01/82/050/00290/AM15/	RLA File :05/24/040/00480/AM14/	Lic.No/Date:0510382032 18.03.2014	
	Decision : The Committee decided to ratify norms for the export product Mucinex Fast-Max based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/01/2015-PI(Norms) dated 10.09.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:51/5/82-ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
37	HQ File :01/82/050/00368/AM15/	RLA File :03/94/040/01098/AM14/	Lic.No/Date:0310776087 27.03.2014	Defer date 27.11.2015
	Decision : The Committee decided to send a copy of application to PC Division and deferred the case.			

	Case No.:127/6/82-ALC4/2014	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
38	HQ File :01/82/050/00529/AM15/	RLA File :31/83/040/00232/AM14/	Lic.No/Date:3110063312 28.03.2014	Defer date 27.11.2015
	Decision : Since both the export and import items have the same description and chemical compound, the Committee decided that while fixing wastage norms it is necessary to specify the purity of import and export items in the comments of each case. DCPC may accordingly furnish revised recommendation. Accordingly, the case was deferred.			

	Case No.:51/6/82-ALC4/2014	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
39	HQ File :01/82/050/00453/AM15/	RLA File :03/95/040/01054/AM14/	Lic.No/Date:0310776759 02.04.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.:50/6/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
40	HQ File :01/82/050/00452/AM15/	RLA File :03/95/040/01061/AM14/	Lic.No/Date:0310776760 02.04.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.:52/6/82-ALC4/2014	Party Name:UPL LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Case Deferred
41	HQ File :01/82/050/00454/AM15/	RLA File :03/95/040/01043/AM14/	Lic.No/Date:0310776594 01.04.2014	Defer date 27.11.2015
	Decision : It was decided to defer the case for want of comments of Department of Chemicals..			

	Case No.:22/10/82-ALC4/2014	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
42	HQ File :01/82/050/00936/AM15/	RLA File :09/24/040/00669/AM14/	Lic.No/Date:0910059697 03.04.2014	Defer date 27.11.2015

	Decision: The Committee decided to defer the case for want of comments of DC&PC(Chemicals).
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	Case No.: 20/6/82-ALC4/2014	Party Name: ADISHANK CHEMICALS PVT.LTD.	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
43	HQ File :01/82/050/00422/AM15/	RLA File :03/94/040/01140/AM14/	Lic.No/Date:0310777786 09.04.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.: 1/2/82-ALC4/2014	Party Name: CADILA HEALTHCARE LTD.,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
44	HQ File :01/82/050/00003/AM15/	RLA File :08/24/040/00008/AM15/	Lic.No/Date:0810130534 11.04.2014	Defer date 27.11.2015
	Decision : The Committee decided to send a copy of application to DoP and deferred the case.			

	Case No.: 32/5/82-ALC4/2014	Party Name: EMCURE PHARMACEUTICALS LTD.	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
45	HQ File :01/82/050/00349/AM15/	RLA File :31/83/040/00008/AM15/	Lic.No/Date:3110063481 11.04.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.: 34/5/82-ALC4/2014	Party Name: ALEMBIC PHARMACEUTICALS LTD	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
46	HQ File :01/82/050/00351/AM15/	RLA File :34/24/040/00003/AM15/	Lic.No/Date:3410039800 15.04.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.: 48/10/82-ALC4/2014	Party Name: MYLAN LABORATORIES LIMITED	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
47	HQ File :01/82/050/00962/AM15/	RLA File :09/24/040/00650/AM14/	Lic.No/Date:0910059803 22.04.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.: 183/6/82-ALC4/2014	Party Name: TIDE INDUSTRIES	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
48	HQ File :01/82/050/00585/AM15/	RLA File :34/24/040/00005/AM15/	Lic.No/Date:3410039854 23.04.2014	Defer date 27.11.2015

	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).
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	Case No.:6/5/82-ALC4/2014	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
49	HQ File :01/82/050/00323/AM15/	RLA File :05/24/040/00034/AM15/	Lic.No/Date:0510384810 24.04.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:64/5/82-ALC4/2014	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
50	HQ File :01/82/050/00381/AM15/	RLA File :03/95/040/00026/AM15/	Lic.No/Date:0310779504 25.04.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.:41/10/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
51	HQ File :01/82/050/00955/AM15/	RLA File :09/24/040/00028/AM15/	Lic.No/Date:0910059852 25.04.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:46/10/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
52	HQ File :01/82/050/00960/AM15/	RLA File :09/24/040/00029/AM15/	Lic.No/Date:0910059853 25.04.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:51/10/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
53	HQ File :01/82/050/00965/AM15/	RLA File :09/24/040/00039/AM15/	Lic.No/Date:0910059887 28.04.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:61/10/82-ALC4/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
54	HQ File :01/82/050/00975/AM15/	RLA File :03/95/040/00913/AM14/	Lic.No/Date:0310779831 29.04.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of			

	DC&PC(Chemicals).
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55	Case No.: 237/6/82- ALC4/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00639/AM15/	RLA File :17/24/040/00002/AM15/	Lic.No/Date:1710005803 05.05.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals).			

56	Case No.: 54/5/82- ALC4/2014	Party Name: NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date: 11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00371/AM15/	RLA File :03/95/040/00077/AM15/	Lic.No/Date:0310780621 05.05.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

57	Case No.: 44/10/82- ALC4/2014	Party Name: MYLAN LABORATORIES LIMITED	Meet No/Date: 11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00958/AM15/	RLA File :09/24/040/00053/AM15/	Lic.No/Date:0910060088 13.05.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

58	Case No.: 59/10/82- ALC4/2014	Party Name: MYLAN LABORATORIES LIMITED	Meet No/Date: 11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00973/AM15/	RLA File :09/24/040/00045/AM15/	Lic.No/Date:0910060084 13.05.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

59	Case No.: 13/2/82- ALC4/2015	Party Name: JUBILANT LIFE SCIENCES LIMITED	Meet No/Date: 11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00028/AM16/	RLA File :05/23/040/00080/AM15/	Lic.No/Date:0510387607 28.05.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

60	Case No.: 38/8/82- ALC4/2014	Party Name: MYLAN LABORATORIES LIMITED	Meet No/Date: 11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer date 27.11.2015
	Decision : The committee decided to send a copy of application to DoP and deferred the case.			

61	Case No.:51/8/82-ALC4/2014	Party Name:PVS LABORATORIES LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00715/AM15/	RLA File :09/24/040/00022/AM15/	Lic.No/Date:0910060267 28.05.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			
62	Case No.:165/6/82-ALC4/2014	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00567/AM15/	RLA File :02/24/040/00037/AM15/	Lic.No/Date:0210203844 05.06.2014	Defer date 27.11.2015
	Decision : The committee decided to send a copy of application to PC Division and deferred the case.			
63	Case No.:106/8/82-ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00770/AM15/	RLA File :03/94/040/00131/AM15/	Lic.No/Date:0310785223 12.06.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			
64	Case No.:60/10/82-ALC4/2014	Party Name:BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00974/AM15/	RLA File :08/24/040/00116/AM15/	Lic.No/Date:0810132332 13.06.2014	Defer date 27.11.2015
	Decision : The Committee in light of written comments of DoP vide O.M.No.35011/19/2015-PI(Norms) dated 12.6.2015 uploaded end of these minutes decided to call for information from the firm and deferred the case.			
65	Case No.:77/8/82-ALC4/2014	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00741/AM15/	RLA File :03/94/040/00196/AM15/	Lic.No/Date:0310785501 17.06.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			
66	Case No.:30/8/82-ALC4/2014	Party Name:INDIAN IMMUNOLOGICALS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/00694/AM15/	RLA File :09/24/040/00135/AM15/	Lic.No/Date:0910060470 17.06.2014	
	Decision : The Committee decided to ratify norms for the export product Raksharab Rabies Vaccine Veterinary 10 ML based on the recommendation of DBT forwarded vide letter			

	No.BT/IL/05/340/2011 PID dated 27.7.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
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	Case No.:20/8/82-ALC4/2014	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
67	HQ File :01/82/050/00684/AM15/	RLA File :09/24/040/00139/AM15/	Lic.No/Date:0910060467 17.06.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:19/8/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
68	HQ File :01/82/050/00683/AM15/	RLA File :09/24/040/00153/AM15/	Lic.No/Date:0910060486 18.06.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:83/18/82-ALC4/2014	Party Name:INDIAN IMMUNOLOGICALS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:approved
69	HQ File :01/82/050/01449/AM15/	RLA File :09/24/040/00136/AM15/	Lic.No/Date:0910060517 20.06.2014	
	Decision : The Committee decided to ratify norms for the export product Raksharab Rabies Vaccine based on the recommendation of DBT forwarded vide letter No.BT/IL/05/340/2011 PID dated 13.06.2015 and e-mail communication dated 02.07.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:52/8/82-ALC4/2014	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
70	HQ File :01/82/050/00716/AM15/	RLA File :07/24/040/00096/AM15/	Lic.No/Date:0710105418 26.06.2014	Defer date 27.11.2015
	Decision : The Committee decided to send a copy of application to DoP and deferred the case.			

	Case No.:63/10/82-ALC4/2014	Party Name:SAVVY CARE & COSMETICS PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
71	HQ File :01/82/050/00977/AM15/	RLA File :03/95/040/00254/AM15/	Lic.No/Date:0310786114 27.06.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:199/6/82-ALC4/2014	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
72	HQ File	RLA File	Lic.No/Date:0810132520	Defer date

	:01/82/050/00601/AM15/	:08/24/040/00569/AM14/	30.06.2014	27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.				

	Case No.:202/6/82-ALC4/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
73	HQ File :01/82/050/00604/AM15/	RLA File :05/23/040/00139/AM15/	Lic.No/Date:0510389232 01.07.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals)				

	Case No.:83/8/82-ALC4/2014	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
74	HQ File :01/82/050/00747/AM15/	RLA File :03/95/040/00109/AM15/	Lic.No/Date:0310786418 04.07.2014	Defer date 27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.				

	Case No.:62/10/82-ALC4/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
75	HQ File :01/82/050/00976/AM15/	RLA File :03/95/040/00271/AM15/	Lic.No/Date:0310786523 08.07.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals)				

	Case No.:44/15/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
76	HQ File :01/82/050/01331/AM15/	RLA File :09/24/040/00192/AM15/	Lic.No/Date:0910060635 09.07.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals)				

	Case No.:200/6/82-ALC4/2014	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
77	HQ File :01/82/050/00602/AM15/	RLA File :05/24/040/00168/AM15/	Lic.No/Date:0510389734 16.07.2014	Defer date 27.11.2015
Decision : The Committee decided to send a copy of application to DBT and deferred the case.				

	Case No.:72/10/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
78	HQ File :01/82/050/00986/AM15/	RLA File :07/24/040/00112/AM15/	Lic.No/Date:0710105884 18.07.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)				

	Case No.:25/15/82-ALC4/2014	Party Name:SHIVAM OILS & PROTEINS INDUSTRY,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
79	HQ File :01/82/050/01312/AM15/	RLA File :56/24/040/00019/AM15/	Lic.No/Date:5610004338 22.07.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:71/8/82-ALC4/2014	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
80	HQ File :01/82/050/00735/AM15/	RLA File :34/24/040/00099/AM15/	Lic.No/Date:3410040394 23.07.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:14/9/82-ALC4/2014	Party Name:GLAND PHARMA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/00811/AM15/	RLA File :09/24/040/00219/AM15/	Lic.No/Date:0910060797 04.08.2014	
81	Decision : The Committee decided to ratify norms for the export product pre-filled syringes based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/164/2015-PI(Norms) dated 19.10.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:66/8/82-ALC4/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
82	HQ File :01/82/050/00730/AM15/	RLA File :05/24/040/00205/AM15/	Lic.No/Date:0510390158 06.08.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:37/9/82-ALC4/2014	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
83	HQ File :01/82/050/00834/AM15/	RLA File :05/23/040/00198/AM15/	Lic.No/Date:0510390634 21.08.2014	
	Decision : The Committee in light of comment of the representative of D/o Pharmaceuticals in the meeting decided to ratify ad-hoc norms net to net basis without wastage under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

84	Case No.:36/9/82-ALC4/2014	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
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	HQ :01/82/050/00833/AM15/	File	RLA :08/24/040/00202/AM15/	File	Lic.No/Date:0810133096 25.08.2014	Defer date
	Decision : The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/306/2015-PI-(Norms) dated October 2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.					

	Case No.:17/15/82-ALC4/2014	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
85	HQ File :01/82/050/01304/AM15/	RLA File :03/95/040/00428/AM15/	Lic.No/Date:0310788314 25.08.2014	Defer date 27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.				

86	Case No.:37/7/82-ALC4/2015	Party Name:DR PHARMACHEM (INDIA)(PROP.ADITYA PRAMOD JOGDEO)	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00642/AM16/	RLA File :31/83/040/00125/AM15/	Lic.No/Date:3110064792 28.08.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:254/13/82-ALC4/2014	Party Name:SEQUENT SCIENTIFIC LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
87	HQ File :01/82/050/01257/AM15/	RLA File :03/95/040/00459/AM15/	Lic.No/Date:0310788513 28.08.2014	Defer date 27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.				

	Case No.:217/13/82-ALC4/2014	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
88	HQ File :01/82/050/01220/AM15/	RLA File :03/94/040/00494/AM15/	Lic.No/Date:0310788620 02.09.2014	Defer date 27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.				

	Case No.:22/13/82-ALC4/2014	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
89	HQ File :01/82/050/01025/AM15/	RLA File :03/95/040/00379/AM15/	Lic.No/Date:0310788810 05.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

90	Case No.:196/13/82-ALC4/2014	Party Name:KOPRAN LIMITED	Meet No/Date:11/82-ALC4/2015	Status: Deferred
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			28.10.2015	
	HQ File :01/82/050/01199/AM15/	RLA File :03/94/040/00545/AM15/	Lic.No/Date:0310788934 09.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:201/13/82-ALC4/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
91	HQ File :01/82/050/01204/AM15/	RLA File :03/94/040/00499/AM15/	Lic.No/Date:0310788928 09.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:27/13/82-ALC4/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
92	HQ File :01/82/050/01030/AM15/	RLA File :03/95/040/00494/AM15/	Lic.No/Date:0310788943 09.09.2014	Defer date 27.11.2015
	Decision :The Committee decided to send copy of application to PC Division and deferred the case.			

	Case No.:23/13/82-ALC4/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
93	HQ File :01/82/050/01026/AM15/	RLA File :03/95/040/00496/AM15/	Lic.No/Date:0310788911 09.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

	Case No.:250/13/82-ALC4/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
94	HQ File :01/82/050/01253/AM15/	RLA File :03/95/040/00490/AM15/	Lic.No/Date:0310788892 09.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals/Petrochemicals)/			

	Case No.:53/13/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
95	HQ File :01/82/050/01056/AM15/	RLA File :09/24/040/00240/AM15/	Lic.No/Date:0910060930 10.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

96	Case No.:64/13/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
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	HQ :01/82/050/01067/AM15/	File	RLA :09/24/040/00247/AM15/	File	Lic.No/Date:0910060929 10.09.2014	
	Decision : The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/85/2015-PI-(Norms) dated Sept.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.					
	Case No.:197/13/82-ALC4/2014		Party Name:KOPRAN LIMITED		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
97	HQ :01/82/050/01200/AM15/	File	RLA :03/94/040/00547/AM15/	File	Lic.No/Date:0310789054 11.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.					
	Case No.:45/15/82-ALC4/2014		Party Name:GLAND PHARMA LIMITED		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
98	HQ :01/82/050/01332/AM15/	File	RLA :09/24/040/00305/AM15/	File	Lic.No/Date:0910060957 12.09.2014	
	Decision : The Committee decided to ratify norms for the export product pre-filled syringes based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/110/2015-PI(Norms) dated 19.10.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.					
	Case No.:4/8/82-ALC4/2014		Party Name:HONOUR LAB LIMITED		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
99	HQ :01/82/050/00668/AM15/	File	RLA :09/24/040/00318/AM15/	File	Lic.No/Date:0910060963 12.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.					
	Case No.:6/8/82-ALC4/2014		Party Name:HONOUR LAB LIMITED		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
100	HQ :01/82/050/00670/AM15/	File	RLA :09/24/040/00314/AM15/	File	Lic.No/Date:0910060964 12.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.					
	Case No.:8/8/82-ALC4/2014		Party Name:HONOUR LAB LIMITED		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
101	HQ :01/82/050/00672/AM15/	File	RLA :09/24/040/00315/AM15/	File	Lic.No/Date:0910060966 12.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.					
102	Case No.:28/13/82-		Party Name:TITAN		Meet No/Date:11/82-	Status:

	ALC4/2014	LABORATORIES PVT. LTD.	ALC4/2015 28.10.2015	Deferred
	HQ :01/82/050/01031/AM15/	File RLA :03/95/040/00398/AM15/	Lic.No/Date:0310789099 12.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

103	Case No.:188/13/82-ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/01191/AM15/	File RLA :03/94/040/00102/AM15/	Lic.No/Date:0310789322 17.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DCPC.			

104	Case No.:57/13/82-ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/01060/AM15/	File RLA :05/23/040/00277/AM15/	Lic.No/Date:0510391246 19.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

105	Case No.:59/13/82-ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/01062/AM15/	File RLA :05/23/040/00276/AM15/	Lic.No/Date:0510391245 19.09.2014	Defer Date:27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

106	Case No.:125/8/82-ALC4/2014	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00789/AM15/	File RLA :09/24/040/00345/AM15/	Lic.No/Date:0910061000 19.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

107	Case No.:9/15/82-ALC4/2014	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/01296/AM15/	File RLA :09/24/040/00327/AM15/	Lic.No/Date:0910061001 19.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DBT.			

108	Case No.:60/15/82-ALC4/2014	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/01347/AM15/	File RLA :31/83/040/00136/AM15/	Lic.No/Date:3110064915 22.09.2014	Defer date 27.11.2015

	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			
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109	Case No.: 128/8/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00792/AM15/	RLA File :09/24/040/00341/AM15/	Lic.No/Date:0910061003 22.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

110	Case No.: 129/8/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00793/AM15/	RLA File :09/24/040/00338/AM15/	Lic.No/Date:0910061004 22.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

111	Case No.: 17/13/82-ALC4/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01020/AM15/	RLA File :34/24/040/00155/AM15/	Lic.No/Date:3410040570 23.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

112	Case No.: 115/13/82-ALC4/2014	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01118/AM15/	RLA File :02/24/040/00097/AM15/	Lic.No/Date:0210205008 23.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

113	Case No.: 74/13/82-ALC4/2014	Party Name:CONSTECH ENTERPRISES PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01077/AM15/	RLA File :05/23/040/00282/AM15/	Lic.No/Date:0510391308 24.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

114	Case No.: 9/2/82-ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00024/AM16/	RLA File :05/23/040/00261/AM15/	Lic.No/Date:0510391358 26.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

115	Case No.:21/13/82-ALC4/2014	Party Name:JUBILANT GENERICS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01024/AM15/	RLA File :05/23/040/00260/AM15/	Lic.No/Date:0510391357 26.09.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			
116	Case No.:19/13/82-ALC4/2014	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01022/AM15/	RLA File :04/24/040/00171/AM15/	Lic.No/Date:0410159504 29.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DBT.			
117	Case No.:177/13/82-ALC4/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01180/AM15/	RLA File :03/94/040/00586/AM15/	Lic.No/Date:0310789849 30.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			
118	Case No.:15/13/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01018/AM15/	RLA File :34/24/040/00161/AM15/	Lic.No/Date:3410040594 30.09.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			
119	Case No.:29/18/82-ALC4/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01395/AM15/	RLA File :03/94/040/00596/AM15/	Lic.No/Date:0310789917 01.10.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			
120	Case No.:19/1/82-ALC4/2015	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01545/AM15/	RLA File :03/94/040/00594/AM15/	Lic.No/Date:0310789922 01.10.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			
121	Case No.:77/13/82-ALC4/2014	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred

	HQ :01/82/050/01080/AM15/	File	RLA :04/24/040/00164/AM15/	File	Lic.No/Date:0410159520 01.10.2014	Defer date 27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.						

	Case No.:160/13/82-ALC4/2014		Party Name:BAYER CROPS SCIENCE LIMITED		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
122	HQ :01/82/050/01163/AM15/	File	RLA :03/94/040/00544/AM15/	File	Lic.No/Date:0310789976 07.10.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)						

	Case No.:5/9/82-ALC4/2014		Party Name:HETERO DRUGS LIMITED		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
123	HQ :01/82/050/00802/AM15/	File	RLA :09/24/040/00362/AM15/	File	Lic.No/Date:0910061060 07.10.2014	Defer date 27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.						

	Case No.:35/13/82-ALC4/2014		Party Name:JUBILANT LIFE SCIENCES LIMITED		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
124	HQ :01/82/050/01038/AM15/	File	RLA :05/23/040/00218/AM15/	File	Lic.No/Date:0510391491 08.10.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)						

	Case No.:46/15/82-ALC4/2014		Party Name:PORUS LABORATORIES PVT LTD		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
125	HQ :01/82/050/01333/AM15/	File	RLA :09/24/040/00372/AM15/	File	Lic.No/Date:0910061072 09.10.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).						

	Case No.:76/13/82-ALC4/2014		Party Name:CAPLIN POINT LABORATORIES LTD.,		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
126	HQ :01/82/050/01079/AM15/	File	RLA :04/24/040/00163/AM15/	File	Lic.No/Date:0410159566 13.10.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DoP.						

	Case No.:140/13/82-ALC4/2014		Party Name:MICRO LABS LTD		Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
127	HQ :01/82/050/01143/AM15/	File	RLA :07/24/040/00228/AM15/	File	Lic.No/Date:0710106816 13.10.2014	
Decision : The Committee decided to ratify norms for the export product Amoxicillin based on						

	the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/11/2015-PI(Norms) dated 23.10.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
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128	Case No.: 184/13/82-ALC4/2014	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01187/AM15/	RLA File :03/94/040/00675/AM15/	Lic.No/Date:0310790237 14.10.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

129	Case No.: 272/13/82-ALC4/2014	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01275/AM15/	RLA File :08/24/040/00249/AM15/	Lic.No/Date:0810133587 14.10.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

130	Case No.: 114/9/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00911/AM15/	RLA File :09/24/040/00386/AM15/	Lic.No/Date:0910061094 15.10.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

131	Case No.: 42/15/82-ALC4/2014	Party Name:PVS AGRO VET	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014	Defer date 27.11.2015
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.35011/14/2015-PI(Norms) dated 08.06.2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.			

132	Case No.: 13/15/82-ALC4/2014	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/01300/AM15/	RLA File :09/24/040/00290/AM15/	Lic.No/Date:0910061111 16.10.2014	
	Decision : The Committee decided to ratify norms for the export product based on the recommendation of DBT forwarded vide O.M. No.BT/IL/05/410/2015-PID dated 10.3.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

133	Case No.: 136/13/82-ALC4/2014	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
	HQ File :01/82/050/01139/AM15/	RLA File :05/23/040/00309/AM15/	Lic.No/Date:0510391614 17.10.2014	
	Decision : The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/426/2015-PI(Norms) date 14.10.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

134	Case No.: 154/13/82-ALC4/2014	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Deferred
	HQ File :01/82/050/01157/AM15/	RLA File :03/94/040/00680/AM15/	Lic.No/Date:0310790351 17.10.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals/Petrochemicals)			

135	Case No.: 124/13/82-ALC4/2014	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Deferred
	HQ File :01/82/050/01127/AM15/	RLA File :05/24/040/00319/AM15/	Lic.No/Date:0510391623 17.10.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DBT.			

136	Case No.: 139/13/82-ALC4/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
	HQ File :01/82/050/01142/AM15/	RLA File :05/24/040/00325/AM15/	Lic.No/Date:0510391645 20.10.2014	
	Decision : The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/01/2015-PI(Norms) date 10.09.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

137	Case No.: 152/13/82-ALC4/2014	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
	HQ File :01/82/050/01155/AM15/	RLA File :03/94/040/00692/AM15/	Lic.No/Date:0310790392 20.10.2014	
	Decision : The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/12/2015-PI(Norms) date 08.06.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

138	Case No.: 78/10/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0910061130	Defer date

	:01/82/050/00992/AM15/	:09/24/040/00393/AM15/	22.10.2014	27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.				

	Case No.:80/10/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
139	HQ File :01/82/050/00994/AM15/	RLA File :09/24/040/00394/AM15/	Lic.No/Date:0910061132 22.10.2014	Defer date 27.11.2015
Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M. 35011/145/2015-PI-(Norms) dt. Sept. 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.				

	Case No.:81/10/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
140	HQ File :01/82/050/00995/AM15/	RLA File :09/24/040/00407/AM15/	Lic.No/Date:0910061133 22.10.2014	Defer date 27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.				

	Case No.:171/13/82-ALC4/2014	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
141	HQ File :01/82/050/01174/AM15/	RLA File :03/95/040/00588/AM15/	Lic.No/Date:0310790482 22.10.2014	Defer Date:27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.				

	Case No.:172/13/82-ALC4/2014	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
142	HQ File :01/82/050/01175/AM15/	RLA File :03/95/040/00362/AM15/	Lic.No/Date:0310790480 22.10.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).				

	Case No.:170/13/82-ALC4/2014	Party Name:SAVLA CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
143	HQ File :01/82/050/01173/AM15/	RLA File :03/95/040/00619/AM15/	Lic.No/Date:0310790490 22.10.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).				

	Case No.:110/13/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
144	HQ File :01/82/050/01113/AM15/	RLA File :34/24/040/00188/AM15/	Lic.No/Date:3410040635 22.10.2014	Defer date 27.11.2015

	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			
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145	Case No.: 36/18/82-ALC4/2014	Party Name:APEX PHARMA,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/01402/AM15/	RLA File :03/94/040/00551/AM15/	Lic.No/Date:0310790531 27.10.2014	
	Decision : The Committee decided withdraw this case as it has already been approved in NC.3 meeting no. 9/82-ALC4/2015 dated 30.09.2015.			

146	Case No.: 83/10/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00997/AM15/	RLA File :09/24/040/00402/AM15/	Lic.No/Date:0910061139 27.10.2014	Defer date 27.11.2015
	Decision :The committee decided to send a copy of application to DoP and deferred the case.			

147	Case No.: 87/13/82-ALC4/2014	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/01090/AM15/	RLA File :04/24/040/00196/AM15/	Lic.No/Date:0410159624 27.10.2014	
	Decision : The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/6/2015-PI(Norms) dated Oct.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

148	Case No.: 86/10/82-ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date:3410040644 30.10.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

149	Case No.: 104/13/82-ALC4/2014	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01107/AM15/	RLA File :13/24/040/00029/AM15/	Lic.No/Date:1310047687 05.11.2014	Defer date 27.11.2015
	Decision :The Committee decided to send a copy of application to DoP and deferred the case.			

150	Case No.: 266/13/82-ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0810133735	Defer date

	:01/82/050/01269/AM15/	:08/24/040/00289/AM15/	05.11.2014	27.11.2015
Decision : The Committee decided to send a copy of application to PC Division and deferred the case.				

	Case No.: 268/13/82-ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
151	HQ File :01/82/050/01271/AM15/	RLA File :08/24/040/00283/AM15/	Lic.No/Date:0810133734 05.11.2014	Defer date 27.11.2015
Decision : The Committee decided to send a copy of application to PC Division and deferred the case.				

	Case No.: 39/7/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
152	HQ File :01/82/050/00644/AM16/	RLA File :09/24/040/00371/AM15/	Lic.No/Date:0910061181 05.11.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DoP.				

	Case No.: 107/13/82-ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
153	HQ File :01/82/050/01110/AM15/	RLA File :34/24/040/00196/AM15/	Lic.No/Date:3410040655 05.11.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)				

	Case No.: 121/13/82-ALC4/2014	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
154	HQ File :01/82/050/01124/AM15/	RLA File :02/24/040/00111/AM15/	Lic.No/Date:0210205126 07.11.2014	
Decision : The Committee decided to ratify norms for the export product Trigonox - EHP based on the recommendation of D/o C&PC, U.O. No.14010/55/2010-Ch-II dated 21.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

	Case No.: 23/15/82-ALC4/2014	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
155	HQ File :01/82/050/01310/AM15/	RLA File :22/24/040/00065/AM15/	Lic.No/Date:2210015115 07.11.2014	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DoP				

	Case No.: 265/13/82-ALC4/2014	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
156	HQ File :01/82/050/01268/AM15/	RLA File :08/24/040/00265/AM15/	Lic.No/Date:0810133768 10.11.2014	Defer date 27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.				

157	Case No.: 114/13/82-ALC4/2014	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01117/AM15/	RLA File :52/24/040/00042/AM15/	Lic.No/Date:5210041292 10.11.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

158	Case No.: 111/13/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01114/AM15/	RLA File :05/23/040/00352/AM15/	Lic.No/Date:0510391927 11.11.2014	Defer date 27.11.2015
	Decision : Reply dated 29.07.2015 to the deficiency letter has been received from the firm and send to Department of Ayush. The case is deferred for want of comments from the Department of Ayush.			

159	Case No.: 19/15/82-ALC4/2014	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01306/AM15/	RLA File :04/24/040/00206/AM15/	Lic.No/Date:0410159706 11.11.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

160	Case No.: 20/15/82-ALC4/2014	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01307/AM15/	RLA File :04/24/040/00207/AM15/	Lic.No/Date:0410159705 11.11.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

161	Case No.: 112/13/82-ALC4/2014	Party Name:SOLARIS CHEMTECH INDUSTRIES LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/01115/AM15/	RLA File :34/24/040/00193/AM15/	Lic.No/Date:3410040672 11.11.2014	
	Decision : The Committee decided to ratify norms for the export product 4-Bromomethyl-2-biphenyl-carbonitrile based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/337/2015-PI(Norms) dated 1.4.2013, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

162	Case No.: 61/18/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
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	HQ :01/82/050/01427/AM15/	File	RLA :34/24/040/00198/AM15/	File	Lic.No/Date:3410040676 11.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals/Petrochemicals)					

163	Case No.:100/4/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00139/AM16/	RLA File :17/24/040/00125/AM15/	Lic.No/Date:1710005978 12.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

164	Case No.:120/13/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01123/AM15/	RLA File :05/23/040/00325/AM15/	Lic.No/Date:0510391947 12.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

	Case No.:98/18/82-ALC4/2014	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/01464/AM15/	RLA File :07/24/040/00272/AM15/	Lic.No/Date:0710106948 12.11.2014	
165	Decision : The Committee decided to ratify norms for the export product based on the recommendation of PC, D/o Pharmaceuticals forwarded vide O.M. No.35011/296/2015-PI(Norms) dated 13.10.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:77/18/82-ALC4/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
166	HQ File :01/82/050/01443/AM15/	RLA File :03/95/040/00629/AM14/	Lic.No/Date:0310790966 12.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.: 65/18/82-ALC4/2014	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
167	HQ File :01/82/050/01431/AM15/	RLA File :34/24/040/00199/AM15/	Lic.No/Date:3410040677 13.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

168	Case No.:72/18/82-ALC4/2014	Party Name:J.B. CHEMICALS &	Meet No/Date:11/82-ALC4/2015	Status: Deferred
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		PHARMACEUTICALS LIMITED	28.10.2015	
	HQ File :01/82/050/01438/AM15/	RLA File :03/94/040/00773/AM15/	Lic.No/Date:0310791044 13.11.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			
169	Case No.: 42/18/82-ALC4/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01408/AM15/	RLA File :03/95/040/00628/AM14/	Lic.No/Date:0310791049 13.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			
170	Case No.: 65/15/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer date 27.11.2015
	Decision : Reply dated 29.07.2015 to the deficiency letter has been received from the firm and send to Department of Ayush. The case is deferred for want of comments from the Department of Ayush.			
171	Case No.: 119/13/82-ALC4/2014	Party Name:JUBILANT GENERICS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01122/AM15/	RLA File :05/23/040/00304/AM15/	Lic.No/Date:0510392008 14.11.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			
172	Case No.: 23/18/82-ALC4/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/01389/AM15/	RLA File :03/95/040/00697/AM14/	Lic.No/Date:0310791253 20.11.2014	
	Decision : This case has already been approved in NC-09/AM-16. Accordingly decided to withdraw this case.			
173	Case No.: 52/15/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01339/AM15/	RLA File :09/24/040/00408/AM15/	Lic.No/Date:0910061280 20.11.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The			

	Committee accordingly decided await the reply and deferred the case.
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	Case No.: 34/18/82-ALC4/2014	Party Name: ENCUBE ETHICALS PVT LTD	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
174	HQ File :01/82/050/01400/AM15/	RLA File :03/94/040/00803/AM15/	Lic.No/Date:0310791303 21.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.: 16/18/82-ALC4/2014	Party Name: KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
175	HQ File :01/82/050/01382/AM15/	RLA File :03/94/040/00789/AM15/	Lic.No/Date:0310791300 21.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.: 74/18/82-ALC4/2014	Party Name: ADESHWAR MEDITEX PVT. LTD	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
176	HQ File :01/82/050/01440/AM15/	RLA File :03/94/040/00814/AM15/	Lic.No/Date:0310791373 25.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to send a copy of application to DC&PC(Petrochemicals) and defer the case.			

	Case No.: 18/18/82-ALC4/2014	Party Name: ANTHEA AROMATICS PVT.LTD.,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
177	HQ File :01/82/050/01384/AM15/	RLA File :03/94/040/00792/AM15/	Lic.No/Date:0310791374 25.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

	Case No.: 53/18/82-ALC4/2014	Party Name: CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
178	HQ File :01/82/050/01419/AM15/	RLA File :31/83/040/00057/AM15/	Lic.No/Date:3110065095 25.11.2014	Defer date 27.11.2015
	Decision : Since both the export and import items have the same description and chemical compound, the Committee decided that while fixing wastage norms it is necessary to specify the purity of import and export items in the comments of each case. DCPC may accordingly furnish revised recommendation. Accordingly, the case was deferred.			

	Case No.: 15/2/82-ALC4/2015	Party Name: SHALINA LABORATORIES PVT. LTD.	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
179	HQ File :01/82/050/00030/AM16/	RLA File :03/95/040/00639/AM15/	Lic.No/Date:0310791416 25.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

180	Case No.: 99/13/82-ALC4/2014	Party Name: HETERO DRUGS LIMITED	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01102/AM15/	RLA File :09/24/040/00472/AM15/	Lic.No/Date:0910061318 26.11.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

181	Case No.: 43/18/82-ALC4/2014	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01409/AM15/	RLA File :03/95/040/00701/AM15/	Lic.No/Date:0310791419 26.11.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

182	Case No.: 103/18/82-ALC4/2014	Party Name: ALEMBIC PHARMACEUTICALS LTD	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/01469/AM15/	RLA File :34/24/040/00197/AM15/	Lic.No/Date:3410040726 27.11.2014	
	Decision : The Committee decided to ratify norms for the export product Alemlint and Pactum Injection based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/73/2015-PI(Norms) date Sept. 2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

183	Case No.: 10/2/82-ALC4/2015	Party Name: JUBILANT GENERICS LTD	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00025/AM16/	RLA File :05/23/040/00211/AM15/	Lic.No/Date:0510392167 27.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

184	Case No.: 11/2/82-ALC4/2015	Party Name: JUBILANT GENERICS LTD	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00026/AM16/	RLA File :05/23/040/00370/AM15/	Lic.No/Date:0510392171 27.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to call for Master Batch Formula from the firm and deferred the case.			

185	Case No.: 114/18/82-ALC4/2014	Party Name: IND-SWIFT LABORATORIES LTD.,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01480/AM15/	RLA File :22/24/040/00073/AM15/	Lic.No/Date:2210015135 28.11.2014	Defer date 27.11.2015

	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M. 35011/162/2015-PI(Norms) dt. October 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.			
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	Case No.:26/18/82-ALC4/2014	Party Name:SADHANA NITRO CHEM LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
186	HQ File :01/82/050/01392/AM15/	RLA File :03/95/040/00714/AM15/	Lic.No/Date:0310791516 28.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.:92/18/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
187	HQ File :01/82/050/01458/AM15/	RLA File :34/24/040/00224/AM15/	Lic.No/Date:3410040732 28.11.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.:67/18/82-ALC4/2014	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/01433/AM15/	RLA File :03/94/040/00328/AM15/	Lic.No/Date:0310791619 02.12.2014	
188	Decision : The Committee decided to ratify norms for the export product 2-(N,N dimethylamino)-2-Phenyl-1-Butanol based on the recommendation of D/o C&PC forwarded vide U.O. No.14010/29/2011-Ch-II dated 20.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:36/7/82-ALC4/2015	Party Name:HEPTACHEM & PHARMA (INDIA) PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
189	HQ File :01/82/050/00641/AM16/	RLA File :09/24/040/00406/AM15/	Lic.No/Date:0910061331 02.12.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.:102/13/82-ALC4/2014	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
190	HQ File :01/82/050/01105/AM15/	RLA File :09/24/040/00487/AM15/	Lic.No/Date:0910061336 04.12.2014	Defer date 28.10.2015
	Decision : Approved in NC09/AM16			

191	Case No.:87/18/82-ALC4/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
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	HQ :01/82/050/01453/AM15/	File	RLA :03/95/040/00755/AM15/	File	Lic.No/Date:0310791744 05.12.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).					

192	Case No.: 82/18/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	Defer date 27.11.2015
	Decision : Reply dated 29.07.2015 to the deficiency letter has been received from the firm and send to Department of Ayush. The case is deferred for want of comments from the Department of Ayush.			

	Case No.: 101/4/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
193	HQ File :01/82/050/00140/AM16/	RLA File :17/24/040/00144/AM15/	Lic.No/Date:1710005998 10.12.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals).			

	Case No.: 97/18/82-ALC4/2014	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
194	HQ File :01/82/050/01463/AM15/	RLA File :30/24/040/00041/AM15/	Lic.No/Date:3010103261 11.12.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals).			

	Case No.:119/18/82-ALC4/2014	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
195	HQ File :01/82/050/01485/AM15/	RLA File :05/24/040/00419/AM15/	Lic.No/Date:0510392414 15.12.2014	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.:118/18/82-ALC4/2014	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
196	HQ File :01/82/050/01484/AM15/	RLA File :08/24/040/00341/AM15/	Lic.No/Date:0810134067 16.12.2014	Defer date 27.11.2015
Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.				

197	Case No.:106/18/82-ALC4/2014	Party Name: PANACEA BIOTEC LTD.,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01472/AM15/	RLA File :05/24/040/00424/AM15/	Lic.No/Date: 0510392443 16.12.2014	Defer date 27.11.2015

	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			
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198	Case No.: 91/18/82-ALC4/2014	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01457/AM15/	RLA File :05/23/040/00449/AM15/	Lic.No/Date:0510392602 29.12.2014	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

199	Case No.: 84/18/82-ALC4/2014	Party Name:HESTER BIOSCIENCES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01450/AM15/	RLA File :08/24/040/00362/AM15/	Lic.No/Date:0810134170 30.12.2014	Defer date 27.11.2015
	Decision : The Committee based on the written comments forwarded by the D/o Bio Technology forwarded vide letter No.BT/IL/05/391/2013-PID dt.29.08.2013 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.			

200	Case No.: 3/1/82-ALC4/2015	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00003/AM16/	RLA File :05/23/040/00450/AM15/	Lic.No/Date:0510392649 01.01.2015	Defer date 27.11.2015
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.35011/289/2015-PI(Norms) dt. October 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.			

201	Case No.: 28/7/82-ALC4/2015	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00633/AM16/	RLA File :05/24/040/00428/AM15/	Lic.No/Date:0510392678 05.01.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

202	Case No.: 29/15/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01316/AM15/	RLA File :09/24/040/00543/AM15/	Lic.No/Date:0910061501 07.01.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

203	Case No.: 96/18/82-ALC4/2014	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0410159986	Defer date

	:01/82/050/01462/AM15/	:04/24/040/00248/AM15/	07.01.2015	27.11.2015
Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.35011/268/2015-PI(Norms) Dt.08 October 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.				

204	Case No.: 92/7/82-ALC4/2015	Party Name:RIDDHI PHARMA	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00697/AM16/	RLA File :34/24/040/00266/AM15/	Lic.No/Date:3410040864 12.01.2015	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DoP				

205	Case No.: 24/7/82-ALC4/2015	Party Name:YASHASHVI RASAYAN PVT.LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00629/AM16/	RLA File :52/24/040/00056/AM15/	Lic.No/Date:5210041389 12.01.2015	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)				

206	Case No.: 11/16/82-ALC4/2014	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01363/AM15/	RLA File :09/24/040/00580/AM15/	Lic.No/Date:0910061549 21.01.2015	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DoP.				

207	Case No.: 10/16/82-ALC4/2014	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01362/AM15/	RLA File :09/24/040/00529/AM15/	Lic.No/Date:0910061548 21.01.2015	Defer date 27.11.2015
Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.35011/309/2015-PI(Norms) dt. October 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.				

208	Case No.: 12/16/82-ALC4/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01364/AM15/	RLA File :09/24/040/00592/AM15/	Lic.No/Date:0910061552 21.01.2015	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DoP				

209	Case No.: 14/1/82-ALC4/2015	Party Name:ANUH PHARMA LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00014/AM16/	RLA File :03/94/040/00985/AM15/	Lic.No/Date:0310793308 27.01.2015	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DoP				

210	Case No.:107/7/82-ALC4/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00712/AM16/	RLA File :03/94/040/00992/AM15/	Lic.No/Date:0310793305 27.01.2015	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			
211	Case No.:31/7/82-ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00636/AM16/	RLA File :05/24/040/00498/AM15/	Lic.No/Date:0510392987 27.01.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			
212	Case No.:32/7/82-ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00637/AM16/	RLA File :05/24/040/00499/AM15/	Lic.No/Date:0510392988 27.01.2015	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			
213	Case No.:25/7/82-ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00630/AM16/	RLA File :31/83/040/00144/AM15/	Lic.No/Date:3110065235 28.01.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			
214	Case No.:12/1/82-ALC4/2015	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/00012/AM16/	RLA File :03/94/040/01005/AM15/	Lic.No/Date:0310793729 09.02.2015	Defer date 28.10.2015
	Decision : Already approved in NC 09/AM16			
215	Case No.:91/7/82-ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			
216	Case No.:52/19/82-ALC4/2014	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:11/82-ALC4/2015	Status: Deferred

			28.10.2015	
	HQ File :01/82/050/01540/AM15/	RLA File :05/24/040/00273/AM15/	Lic.No/Date:0510393248 17.02.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals).			

217	Case No.:38/7/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00643/AM16/	RLA File :09/24/040/00640/AM15/	Lic.No/Date:0910061628 18.02.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

218	Case No.:35/7/82-ALC4/2015	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00640/AM16/	RLA File :08/24/040/00425/AM15/	Lic.No/Date:0810134658 24.02.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

219	Case No.:1/1/82-ALC4/2015	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00001/AM16/	RLA File :05/24/040/00563/AM15/	Lic.No/Date:0510393385 26.02.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

220	Case No.:47/19/82-ALC4/2014	Party Name:RUBY FRAGRANCE PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/01535/AM15/	RLA File :35/24/040/00006/AM15/	Lic.No/Date:3510044692 27.02.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

221	Case No.:444/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00584/AM16/	RLA File :03/94/040/01132/AM15/	Lic.No/Date:0310794412 09.03.2015	Defer date 27.11.2015
	Decision : The Committee noted that the export item is bulk drug and accordingly, decided to send a copy of application to DoP and deferred the case.			

222	Case No.:6/1/82-ALC4/2015	Party Name:MICRO LABS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00006/AM16/	RLA File :07/24/040/00446/AM15/	Lic.No/Date:0710107776 10.03.2015	Defer date 27.11.2015

	Decision : The Committee decided to defer the case for want of comments of DoP .
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223	Case No.: 15/1/82-ALC4/2015	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
	HQ File :01/82/050/00015/AM16/	RLA File :04/24/040/00272/AM15/	Lic.No/Date:0410160273 11.03.2015	
	Decision : The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/433/2015-PI(Norms) dated 15.10.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

224	Case No.: 50/19/82-ALC4/2014	Party Name:HETERO DRUGS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Deferred
	HQ File :01/82/050/01538/AM15/	RLA File :09/24/040/00679/AM15/	Lic.No/Date:0910061693 12.03.2015	
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.35011/236/2015-PI(Norm) dt. October 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.			

225	Case No.: 53/19/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:11 /82-ALC4/2015 28.10.2015	Status:Case Approved
	HQ File :01/82/050/01541/AM15/	RLA File :09/24/040/00558/AM14/	Lic.No/Date:0910061704 13.03.2015	Defer Date:
	Decision : Already approved in NC09/AM16-withdrawn.			

226	Case No.: 51/19/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Deferred
	HQ File :01/82/050/01539/AM15/	RLA File :09/24/040/00693/AM15/	Lic.No/Date:0910061695 12.03.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

227	Case No.: 40/7/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Deferred
	HQ File :01/82/050/00645/AM16/	RLA File :07/24/040/00351/AM15/	Lic.No/Date:0710107812 13.03.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

228	Case No.: 106/7/82-	Party Name:ALCHEMIE	Meet No/Date:11/82-	Status:
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	ALC4/2015	LABORATORIES	ALC4/2015 28.10.2015	Deferred
	HQ :01/82/050/00711/AM16/	File RLA :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

	Case No.:16/1/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
229	HQ :01/82/050/01542/AM15/	File RLA :09/24/040/00703/AM15/	Lic.No/Date:0910061716 17.03.2015	Defer date 27.11.2015
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.35011/231/2015-PI(Norms) dt. Sept. 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.			

	Case No.:103/7/82-ALC4/2015	Party Name:VADIVARHE SPECIALITY CHEMICALS LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
230	HQ :01/82/050/00708/AM16/	File RLA :03/95/040/01041/AM15/	Lic.No/Date:0310794641 17.03.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:315/5/82-ALC4/2015	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
231	HQ :01/82/050/00455/AM16/	File RLA :07/24/040/00461/AM15/	Lic.No/Date:0710107895 20.03.2015	
	Decision : The Committee decided to ratify norms for the export Tenofovir Disoproxil Fumarate product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/434/2015-PI(Norms) dated 13.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.			
	RA concerned may take necessary action as per decision of NC.			

	Case No.:29/1/82-ALC4/2015	Party Name:HONOUR LAB LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
232	HQ :01/82/050/01555/AM15/	File RLA :09/24/040/00722/AM15/	Lic.No/Date:0910061789 30.03.2015	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

	Case No.:51/4/82-ALC4/2015	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
233	HQ :01/82/050/00090/AM16/	File RLA :05/24/040/00607/AM15/	Lic.No/Date:0510393789 30.03.2015	Defer date 27.11.2015

	Decision : The Committee decided to defer the case for want of comments of DBT.			
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234	Case No.: 9/1/82- ALC4/2015	Party Name:VIVIMED LABS (ALATHUR) PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00009/AM16/	RLA File :04/24/040/00292/AM15/	Lic.No/Date:0410160364 30.03.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

235	Case No.: 104/7/82- ALC4/2015	Party Name:ANUH PHARMA LTD.	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00709/AM16/	RLA File :03/94/040/01192/AM15/	Lic.No/Date:0310795054 31.03.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

236	Case No.: 12/7/82- ALC4/2015	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status:Case Deferred
	HQ File :01/82/050/00617/AM16/	RLA File :07/24/040/00002/AM16/	Lic.No/Date:0710108028 15.04.2015	Defer Date: 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

237	Case No.: 144/7/82- ALC4/2015	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00749/AM16/	RLA File :03/94/040/01200/AM15/	Lic.No/Date:0310795391 17.04.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DCPC(Chemicals).			

238	Case No.: 152/7/82- ALC4/2015	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00757/AM16/	RLA File :03/94/040/01210/AM15/	Lic.No/Date:0310795394 17.04.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC.			

239	Case No.: 132/7/82- ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status:Case Deferred
	HQ File :01/82/050/00737/AM16/	RLA File :03/94/040/00024/AM16/	Lic.No/Date:0310795429 20.04.2015	Defer Date:18.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

240	Case No.: 147/7/82-	Party Name:INDOCO	Meet No/Date:11/82-	Status:
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	ALC4/2015	REMEDIES LIMITED	ALC4/2015 28.10.2015	Deferred
	HQ File :01/82/050/00752/AM16/	RLA File :03/94/040/00036/AM16/	Lic.No/Date:0310795446 21.04.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

241	Case No.:29/7/82-ALC4/2015	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00634/AM16/	RLA File :04/24/040/00003/AM16/	Lic.No/Date:0410160438 24.04.2015	Defer date 27.11.2015
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.35011/268/2015-PI(Norms) Dt.08 October 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.			

242	Case No.:173/7/82-ALC4/2015	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00778/AM16/	RLA File :03/95/040/00031/AM16/	Lic.No/Date:0310795525 24.04.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

243	Case No.:155/7/82-ALC4/2015	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00760/AM16/	RLA File :03/94/040/00035/AM16/	Lic.No/Date:0310795581 28.04.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

244	Case No.:153/7/82-ALC4/2015	Party Name:DR. ACHARYA LABORATORIES PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Case Deferred
	HQ File :01/82/050/00758/AM16/	RLA File :03/94/040/00039/AM16/	Lic.No/Date:0310795534 24.04.2015	Defer Date:18.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC			

245	Case No.:174/7/82-ALC4/2015	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00779/AM16/	RLA File :03/95/040/00039/AM16/	Lic.No/Date:0310795601 28.04.2015	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

246	Case No.:151/7/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
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	HQ :01/82/050/00756/AM16/	File	RLA :03/94/040/01216/AM15/	File
			Lic.No/Date:0310795663	Defer date 30.04.2015
	Decision :The Committee decided to call for DML and Mater Batch Formula from the firm and deferred the case.			
247	Case No.:50/7/82-ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00655/AM16/	File	RLA :09/24/040/00041/AM16/	File
			Lic.No/Date:0910061976	Defer date 06.05.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
248	Case No.:4/7/82-ALC4/2015	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00609/AM16/	File	RLA :08/24/040/00006/AM16/	File
			Lic.No/Date:0810135194	Defer date 06.05.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			
249	Case No.:11/7/82-ALC4/2015	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00616/AM16/	File	RLA :08/24/040/00016/AM16/	File
			Lic.No/Date:0810135204	Defer date 07.05.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
250	Case No.:23/7/82-ALC4/2015	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00628/AM16/	File	RLA :08/24/040/00028/AM16/	File
			Lic.No/Date:0810135220	Defer date 07.05.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
251	Case No.:3/3/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00033/AM16/	File	RLA :09/24/040/00077/AM16/	File
			Lic.No/Date:0910061994	Defer date 07.05.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
252	Case No.:108/7/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00713/AM16/	File	RLA :03/95/040/00003/AM16/	File
			Lic.No/Date:0310795745	Defer date 07.05.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
253	Case No.:191/7/82-	Party Name:SURVIVAL	Meet No/Date:11/82-	Status:

	ALC4/2015	TECHNOLOGIES PVT.LTD.	ALC4/2015 28.10.2015	Deferred
	HQ File :01/82/050/00796/AM16/	RLA File :03/95/040/00065/AM16/	Lic.No/Date:0310795759 07.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC (Chemicals)			
254	Case No.:7/7/82-ALC4/2015	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00612/AM16/	RLA File :08/24/040/00017/AM16/	Lic.No/Date:0810135225 08.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
255	Case No.:8/7/82-ALC4/2015	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00613/AM16/	RLA File :08/24/040/00018/AM16/	Lic.No/Date:0810135226 08.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
256	Case No.:117/7/82-ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00722/AM16/	RLA File :03/95/040/00079/AM16/	Lic.No/Date:0310795788 08.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
257	Case No.:30/7/82-ALC4/2015	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00635/AM16/	RLA File :05/23/040/00033/AM16/	Lic.No/Date:0510394185 11.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC.			
258	Case No.:15/7/82-ALC4/2015	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00620/AM16/	RLA File :52/24/040/00007/AM16/	Lic.No/Date:5210041517 11.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC.			
259	Case No.:99/7/82-ALC4/2015	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/00704/AM16/	RLA File :34/24/040/00040/AM16/	Lic.No/Date:3410041221 12.05.2015	
	Decision : The Committee decided to ratify norms for the export product Azithromycin Step-4 based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/153/2014-PI(Norms) dated October 2015 , uploaded along with these minutes or as applied by the firm			

	whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.
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260	Case No.:139/7/82-ALC4/2015	Party Name:LUPIN LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00744/AM16/	RLA File :03/95/040/00068/AM16/	Lic.No/Date:0310795837 12.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

261	Case No.:140/7/82-ALC4/2015	Party Name:LUPIN LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00745/AM16/	RLA File :03/95/040/00067/AM16/	Lic.No/Date:0310795839 12.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

262	Case No.:49/7/82-ALC4/2015	Party Name:BRUNDAVAN LABORATORIES PRIVATE LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00654/AM16/	RLA File :09/24/040/00059/AM16/	Lic.No/Date:0910062011 13.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

263	Case No.:146/7/82-ALC4/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/00751/AM16/	RLA File :03/94/040/00047/AM16/	Lic.No/Date:0310795883 13.05.2015	
	Decision : The Committee decided to ratify norms for the export product Antipolymerant based on the recommendation of D/o C&PC, forwarded vide U.O.No.14010/176/2011-Ch-II dated 20.10.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

264	Case No.:5/3/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00035/AM16/	RLA File :09/24/040/00081/AM16/	Lic.No/Date:0910062019 14.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

265	Case No.:129/7/82-ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals).			

266	Case No.: 6/7/82- ALC4/2015	Party Name:SIMPEX PHARMA PVT.LTD.	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00611/AM16/	RLA File :05/24/040/00564/AM15/	Lic.No/Date:0510394266 15.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
267	Case No.: 164/7/82- ALC4/2015	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00769/AM16/	RLA File :03/94/040/00026/AM16/	Lic.No/Date:0310795971 18.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC (Chemical).			
268	Case No.: 126/7/82- ALC4/2015	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00731/AM16/	RLA File :03/95/040/00071/AM16/	Lic.No/Date:0310795986 18.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
269	Case No.: 109/7/82- ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00714/AM16/	RLA File :03/95/040/00103/AM16/	Lic.No/Date:0310795994 18.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
270	Case No.: 133/7/82- ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00738/AM16/	RLA File :03/94/040/00085/AM16/	Lic.No/Date:0310796048 20.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			
271	Case No.: 41/7/82- ALC4/2015	Party Name:KORES (INDIA) LTD.	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00646/AM16/	RLA File :31/83/040/00196/AM15/	Lic.No/Date:3110065441 20.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			
272	Case No.: 102/7/82- ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00707/AM16/	RLA File :30/24/040/00006/AM16/	Lic.No/Date:3010103498 21.05.2015	Defer date 27.11.2015

	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals)			
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273	Case No.: 51/7/82-ALC4/2015	Party Name: BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00656/AM16/	RLA File :09/24/040/00096/AM16/	Lic.No/Date: 0910062060 22.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals)			

274	Case No.: 167/7/82-ALC4/2015	Party Name: IPCA LABORATORIES LIMITED	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00772/AM16/	RLA File :03/94/040/00041/AM16/	Lic.No/Date: 0310796129 22.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

275	Case No.: 112/7/82-ALC4/2015	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Approved
	HQ File :01/82/050/00717/AM16/	RLA File :03/95/040/00121/AM16/	Lic.No/Date: 0310796157 22.05.2015	
	Decision : The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide U.O.No.14010/95/2011-CH-II dated 20.10.2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

276	Case No.: 3/4/82-ALC4/2015	Party Name: HETERO LABS LIMITED	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00042/AM16/	RLA File :09/24/040/00104/AM16/	Lic.No/Date: 0910062064 25.05.2015	Defer date 27.11.2015
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M. 35011/145/2015-PI-(Norms) dt. Sept. 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.			

277	Case No.: 13/7/82-ALC4/2015	Party Name: MOREPEN LABORATORIES LTD.,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00618/AM16/	RLA File :05/24/040/00074/AM16/	Lic.No/Date: 0510394343 25.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

278	Case No.: 170/7/82-ALC4/2015	Party Name: FERMENTA BIOTECH LTD.,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00775/AM16/	RLA File :03/94/040/00009/AM16/	Lic.No/Date: 0310796191 26.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

279	Case No.:46/7/82-ALC4/2015	Party Name:GLAND PHARMA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
	HQ File :01/82/050/00651/AM16/	RLA File :09/24/040/00709/AM15/	Lic.No/Date:0910062070 26.05.2015	
	Decision : The Committee decided to ratify norms for the export product pre-filled syringes based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/110/2015-PI(Norms) dated 19.10.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

280	Case No.:47/7/82-ALC4/2015	Party Name:GLAND PHARMA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
	HQ File :01/82/050/00652/AM16/	RLA File :09/24/040/00712/AM15/	Lic.No/Date:0910062071 26.05.2015	
	Decision : The Committee decided to ratify norms for the export product pre-filled syringes based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/110/2015-PI(Norms) dated 19.10.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

281	Case No.:166/7/82-ALC4/2015	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Deferred
	HQ File :01/82/050/00771/AM16/	RLA File :03/94/040/00063/AM16/	Lic.No/Date:0310796196 26.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

282	Case No.:162/7/82-ALC4/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Deferred
	HQ File :01/82/050/00767/AM16/	RLA File :03/94/040/00107/AM16/	Lic.No/Date:0310796189 26.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

283	Case No.:124/7/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Deferred
	HQ File :01/82/050/00729/AM16/	RLA File :03/95/040/00114/AM16/	Lic.No/Date:0310796233 27.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

284	Case No.:96/7/82-ALC4/2015	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status:Approved
	HQ File :01/82/050/00701/AM16/	RLA File :34/24/040/00035/AM16/	Lic.No/Date:3410041255 28.05.2015	

	Decision : The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/304/2015-PI(Norms) dated October 2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
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285	Case No.: 176/7/82-ALC4/2015	Party Name: GLOBE TROTTERS PVT LTD	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Case Deferred
	HQ File :01/82/050/00781/AM16/	RLA File :03/94/040/00124/AM16/	Lic.No/Date: 0310796194 26.05.2015	Defer Date: 27.11.2015
	Decision : it was decided to defer the case for want of comments of DoP.			

286	Case No.: 180/7/82-ALC4/2015	Party Name: IND-SWIFT LABORATORIES LTD.,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Case Approved
	HQ File :01/82/050/00785/AM16/	RLA File :22/24/040/00007/AM16/	Lic.No/Date: 2210015238 25.05.2015	
	Decision: The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/407/2015-PI(Norms) dated October, 2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

287	Case No.: 100/7/82-ALC4/2015	Party Name: SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00705/AM16/	RLA File :34/24/040/00024/AM16/	Lic.No/Date: 3410041261 28.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

288	Case No.: 184/7/82-ALC4/2015	Party Name: THEON PHARMACEUTICALS LTD.,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00789/AM16/	RLA File :22/24/040/00009/AM16/	Lic.No/Date: 2210015246 28.05.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

289	Case No.: 188/7/82-ALC4/2015	Party Name: ATUL LIMITED,	Meet No/Date: 11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00793/AM16/	RLA File :08/24/040/00034/AM16/	Lic.No/Date: 0810135421 02.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

290	Case No.: 14/7/82-	Party Name: DHANUKA	Meet No/Date: 11/82-	Status:
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	ALC4/2015	LABORATORIES LTD.	ALC4/2015 28.10.2015	Deferred
	HQ :01/82/050/00619/AM16/	File RLA :05/23/040/00075/AM16/	Lic.No/Date:0510394413 02.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

291	Case No.:113/7/82-ALC4/2015	Party Name:S.M. CHEMICALS	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status:Case Deferred
	HQ :01/82/050/00718/AM16/	File RLA :03/95/040/00115/AM16/	Lic.No/Date:0310796312 29.05.2015	Defer Date: 18.11.2015
	Decision : it was decided to defer the case for want of comments of DC&PC(Chemicals).			

292	Case No.:5/7/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00610/AM16/	File RLA :05/24/040/00090/AM16/	Lic.No/Date:0510394416 02.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

293	Case No.:142/7/82-ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00747/AM16/	File RLA :03/94/040/00159/AM16/	Lic.No/Date:0310796401 03.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

294	Case No.:134/7/82-ALC4/2015	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00739/AM16/	File RLA :03/94/040/00154/AM16/	Lic.No/Date:0310796399 03.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

295	Case No.:110/7/82-ALC4/2015	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00715/AM16/	File RLA :03/95/040/00051/AM16/	Lic.No/Date:0310796383 03.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals)			

296	Case No.:16/7/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00621/AM16/	File RLA :05/24/040/00084/AM16/	Lic.No/Date:0510394419 03.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

297	Case No.: 17/7/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date:0510394418 03.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

298	Case No.: 105/7/82-ALC4/2015	Party Name:SAVLA CHEMICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00710/AM16/	RLA File :03/95/040/00159/AM16/	Lic.No/Date:0310796432 04.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals)			

299	Case No.: 187/7/82-ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00792/AM16/	RLA File :08/24/040/00057/AM16/	Lic.No/Date:0810135435 05.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemical)			

300	Case No.: 62/7/82-ALC4/2015	Party Name:EYTAN LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00667/AM16/	RLA File :09/24/040/00598/AM15/	Lic.No/Date:0910062137 05.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

301	Case No.: 135/7/82-ALC4/2015	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00740/AM16/	RLA File :03/94/040/00153/AM16/	Lic.No/Date:0310796471 05.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

302	Case No.: 67/7/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00672/AM16/	RLA File :09/24/040/00105/AM16/	Lic.No/Date:0910062138 05.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

303	Case No.: 13/9/82-ALC4/2015	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00949/AM16/	RLA File :07/24/040/00081/AM16/	Lic.No/Date:0710108327 05.06.2015	Defer date 27.11.2015

	Decision : The Committee decided to defer the case for want of comments of DoP
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304	Case No.: 121/7/82- ALC4/2015	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00726/AM16/	RLA File :03/95/040/00715/AM15/	Lic.No/Date:0310796458 05.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

305	Case No.: 123/7/82- ALC4/2015	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00728/AM16/	RLA File :03/95/040/00582/AM15/	Lic.No/Date:0310796457 05.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

306	Case No.: 97/7/82- ALC4/2015	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00702/AM16/	RLA File :34/24/040/00062/AM16/	Lic.No/Date:3410041281 09.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

307	Case No.: 136/7/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00741/AM16/	RLA File :03/94/040/00032/AM16/	Lic.No/Date:0310796511 09.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

308	Case No.: 85/7/82- ALC4/2015	Party Name:SHREEGEN PHARMA LTD	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00690/AM16/	RLA File :09/24/040/00130/AM16/	Lic.No/Date:0910062145 09.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

309	Case No.: 60/7/82- ALC4/2015	Party Name:GRANULES INDIA LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00665/AM16/	RLA File :09/24/040/00126/AM16/	Lic.No/Date:0910062150 10.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

310	Case No.: 61/7/82- ALC4/2015	Party Name:GRANULES INDIA LIMITED	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00666/AM16/	RLA File :09/24/040/00141/AM16/	Lic.No/Date:0910062149 10.06.2015	Defer date 27.11.2015

	Decision : The Committee decided to defer the case for want of comments of DoP
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311	Case No.: 137/7/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00742/AM16/	RLA File :03/94/040/00074/AM16/	Lic.No/Date:0310796546 10.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

312	Case No.: 182/7/82- ALC4/2015	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00787/AM16/	RLA File :22/24/040/00006/AM16/	Lic.No/Date:2210015251 10.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

313	Case No.: 14/9/82- ALC4/2015	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00950/AM16/	RLA File :07/24/040/00078/AM16/	Lic.No/Date:0710108349 10.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

314	Case No.: 65/7/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00670/AM16/	RLA File :09/24/040/00164/AM16/	Lic.No/Date:0910062163 10.06.2015	Defer date 27.11.2015
	Decision : The Committee noted that information called for from the firm is awaited. The Committee accordingly decided await the reply and deferred the case.			

315	Case No.: 66/7/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00671/AM16/	RLA File :09/24/040/00162/AM16/	Lic.No/Date:0910062162 10.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

316	Case No.: 159/7/82- ALC4/2015	Party Name:VIJAY PERFUMES PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00764/AM16/	RLA File :03/95/040/00985/AM15/	Lic.No/Date:0310796576 11.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

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	Case No.: 87/7/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
317	HQ File :01/82/050/00692/AM16/	RLA File :09/24/040/00102/AM16/	Lic.No/Date:0910062168 11.06.2015	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DoP.				

	Case No.: 171/7/82- ALC4/2015	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
318	HQ File :01/82/050/00776/AM16/	RLA File :03/95/040/01080/AM15/	Lic.No/Date:0310796624 15.06.2015	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of MSME.				

	Case No.: 172/7/82- ALC4/2015	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
319	HQ File :01/82/050/00777/AM16/	RLA File :03/95/040/01079/AM15/	Lic.No/Date:0310796623 15.06.2015	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of MSME.				

	Case No.: 54/7/82- ALC4/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
320	HQ File :01/82/050/00659/AM16/	RLA File :05/23/040/00065/AM16/	Lic.No/Date:0510394575 16.06.2015	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals).				

	Case No.: 55/7/82- ALC4/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Deferred
321	HQ File :01/82/050/00660/AM16/	RLA File :05/23/040/00030/AM16/	Lic.No/Date:0510394579 16.06.2015	Defer date 27.11.2015
Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals).				

	Case No.: 177/7/82- ALC4/2015	Party Name:S.M. CHEMICALS	Meet No/Date:11/82- ALC4/2015 28.10.2015	Status: Case Deferred
322	HQ File	RLA File	Lic.No/Date:0310796577	Defer

	:01/82/050/00782/AM16/	:03/95/040/00124/AM16/	11.06.2015	Date:27.11.2015
Decision :it was decided to defer the case for want of comments of DC&PC(Chemicals).				

323	Case No.: 52/7/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00657/AM16/	RLA File :05/23/040/00107/AM16/	Lic.No/Date:0510394590 17.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

324	Case No.: 53/7/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: approved
	HQ File :01/82/050/00658/AM16/	RLA File :05/23/040/00115/AM16/	Lic.No/Date:0510394591 17.06.2015	
	Decision : The Committee decided to ratify norms for the export product based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/298/2015-PI(Norms , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

325	Case No.: 86/7/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00691/AM16/	RLA File :09/24/040/00160/AM16/	Lic.No/Date:0910062204 17.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

326	Case No.: 190/7/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00795/AM16/	RLA File :05/24/040/00105/AM16/	Lic.No/Date:0510394617 17.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

327	Case No.: 15/9/82-ALC4/2015	Party Name:KDAC CHEM PVT LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00951/AM16/	RLA File :34/24/040/00069/AM16/	Lic.No/Date:3410041310 22.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

328	Case No.: 183/7/82-ALC4/2015	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00788/AM16/	RLA File :22/24/040/00010/AM16/	Lic.No/Date:2210015259 22.06.2015	Defer date 27.11.2015

	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			
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329	Case No.:45/7/82-ALC4/2015	Party Name:EYTAN LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00650/AM16/	RLA File :09/24/040/00135/AM16/	Lic.No/Date:0910062250 24.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

330	Case No.:64/7/82-ALC4/2015	Party Name:TRIMAX BIO SCIENCES PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00669/AM16/	RLA File :09/24/040/00133/AM16/	Lic.No/Date:0910062246 24.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

331	Case No.:48/7/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00653/AM16/	RLA File :09/24/040/00118/AM16/	Lic.No/Date:0910062253 25.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

332	Case No.:27/7/82-ALC4/2015	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00632/AM16/	RLA File :05/24/040/00146/AM16/	Lic.No/Date:0510394710 25.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DBT.			

333	Case No.:72/7/82-ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00677/AM16/	RLA File :05/24/040/00104/AM16/	Lic.No/Date:0510394704 25.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals).			

334	Case No.:76/7/82-ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00681/AM16/	RLA File :05/24/040/00103/AM16/	Lic.No/Date:0510394703 25.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Petrochemicals).			

335	Case No.:75/7/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:11/82-ALC4/2015	Status: Deferred
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			28.10.2015	
	HQ File :01/82/050/00680/AM16/	RLA File :05/24/040/00122/AM16/	Lic.No/Date:0510394696 25.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP			

	Case No.:78/7/82-ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
336	HQ File :01/82/050/00683/AM16/	RLA File :02/24/040/00028/AM16/	Lic.No/Date:0210205920 25.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals).			

	Case No.:89/7/82-ALC4/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
337	HQ File :01/82/050/00694/AM16/	RLA File :02/24/040/00045/AM16/	Lic.No/Date:0210205925 26.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(petrochemicals).			

	Case No.:77/7/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
338	HQ File :01/82/050/00682/AM16/	RLA File :05/24/040/00130/AM16/	Lic.No/Date:0510394732 26.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:26/7/82-ALC4/2015	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
339	HQ File :01/82/050/00631/AM16/	RLA File :04/24/040/00072/AM16/	Lic.No/Date:0410160709 26.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:181/7/82-ALC4/2015	Party Name:CLARION DRUGS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
340	HQ File :01/82/050/00786/AM16/	RLA File :50/24/040/00002/AM16/	Lic.No/Date:5010002211 29.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:57/7/82-ALC4/2015	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
341	HQ File :01/82/050/00662/AM16/	RLA File :05/23/040/00112/AM16/	Lic.No/Date:0510394740 29.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemical)			

342	Case No.: 44/7/82-ALC4/2015	Party Name:LEE PHARMA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00649/AM16/	RLA File :09/24/040/00201/AM16/	Lic.No/Date:0910062263 30.06.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

343	Case No.: 42/7/82-ALC4/2015	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00647/AM16/	RLA File :31/83/040/00030/AM16/	Lic.No/Date:3110065521 01.07.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of CCPC (Chemicals).			

344	Case No.: 2/7/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00607/AM16/	RLA File :09/24/040/00213/AM16/	Lic.No/Date:0910062316 08.07.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

345	Case No.: 185/7/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00790/AM16/	RLA File :09/24/040/00219/AM16/	Lic.No/Date:0910062355 21.07.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

346	Case No.: 7/9/82-ALC4/2015	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00943/AM16/	RLA File :09/24/040/00312/AM16/	Lic.No/Date:0910062574 08.09.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

347	Case No.: 58/7/82-ALC4/2015	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Case Deferred
	HQ File :01/82/050/00663/AM16/	RLA File :05/23/040/00111/AM16/	Lic.No/Date:0510394739 29.06.2015	Defer Date:27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DCPC.			

348	Case No.: 3/9/82-ALC4/2015	Party Name:HETERO DRUGS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00939/AM16/	RLA File :09/24/040/00341/AM16/	Lic.No/Date:0910062565 08.09.2015	Defer date 27.11.2015

	Decision : The Committee decided to defer the case for want of comments of DoP.
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349	Case No.:4/9/82-ALC4/2015	Party Name:HETERO DRUGS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00940/AM16/	RLA File :09/24/040/00338/AM16/	Lic.No/Date:0910062566 08.09.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

350	Case No.:5/9/82-ALC4/2015	Party Name:HETERO DRUGS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00941/AM16/	RLA File :09/24/040/00337/AM16/	Lic.No/Date:0910062567 08.09.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

351	Case No.:2/9/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00938/AM16/	RLA File :09/24/040/00344/AM16/	Lic.No/Date:0910062564 08.09.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

350	Case No.:8/9/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00944/AM16/	RLA File :34/24/040/00155/AM16/	Lic.No/Date:3410041496 09.09.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DCPC (Chemicals).			

351	Case No.:10/9/82-ALC4/2015	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00946/AM16/	RLA File :03/94/040/00355/AM16/	Lic.No/Date:0310798806 10.09.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DCPC (Chemicals).			

352	Case No.:12/9/82-ALC4/2015	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ File :01/82/050/00948/AM16/	RLA File :03/94/040/00372/AM16/	Lic.No/Date:0310798878 14.09.2015	Defer date 27.11.2015
	Decision : The Committee decided to defer the case for want of comments of DCPC (Chemicals).			

353	Case No.:16/9/82-ALC4/2015	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:11/82-ALC4/2015	Status: Deferred
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			28.10.2015	
	HQ :01/82/050/00952/AM16/	File	RLA :03/94/040/00265/AM16/	File
	Lic.No/Date:0310798923			Defer date 16.09.2015
	Decision : The Committee decided to defer the case for want of comments of DCPC (Chemicals).			

354	Case No.:18/9/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00954/AM16/	File	RLA :09/24/040/00368/AM16/	File
	Lic.No/Date:0910062629			Defer date 16.09.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

355	Case No.:19/9/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00955/AM16/	File	RLA :09/24/040/00369/AM16/	File
	Lic.No/Date:0910062630			Defer date 16.09.2015
	Decision : The Committee decided to defer the case for want of comments of DoP.			

356	Case No.:17/9/82-ALC4/2015	Party Name:HONOUR LAB LIMITED	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00953/AM16/	File	RLA :09/24/040/00371/AM16/	File
	Lic.No/Date:0910062628			Defer date 16.09.2015
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.35011/245/2015-PI(Norms) Dt.29 September 2015, uploaded along with these minutes decided to call for technical information from the firm and deferred the case.			

357	Case No.:20/9/82-ALC4/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:11/82-ALC4/2015 28.10.2015	Status: Deferred
	HQ :01/82/050/00956/AM16/	File	RLA :03/95/040/00424/AM16/	File
	Lic.No/Date:0310798995			Defer date 22.09.2015
	Decision : The Committee decided to defer the case for want of comments of DC&PC(Chemicals)			

**Manual Agenda of NC Meeting No. 11/82/2015
Scheduled to be held on 28.10.2015**

Case No. B- 01 M.No.11/16 Date 28.10.2015	M/s. Divi's Laboratories Ltd File No. 01/82/050/00491/AM 15 RLA No.09/24/040/00150/AM 15 Adv.Auth. No. 0910060536 dt. 25.06.2014
Decision: The Committee considered the case for revision of norms as per agenda and decided to defer the case for want of comments of DoP.	

Case No. B- 02 M.No.11/16 Date 28.10.2015	M/s. Divi's Laboratories Ltd File No. 01/82/050/00514/AM 15 RLA No.09/24/040/00658/AM 14 Adv.Auth. No. 0910059678 dt. 28.03.2014
Decision: The Committee considered the case for revision of norms as per agenda and decided to defer the case for want of comments of DoP.	

Case No. B- 03 M.No.11/16 Date 28.10.2015	M/s. KLJ Plasticizers Ltd File No. 01/82/050/01128/AM 15 RLA No.05/23/040/00313/AM 15 Adv.Auth. No. 0510391766 dt. 28.10.2014
Decision: The Committee considered the case for revision of norms as per agenda and decided to defer the case for want of comments of DC&PC (Chemicals).	

Case No. B- 04 M.No.11/16 Date 28.10.2015	M/s. KLJ Plasticizers Ltd File No. 01/82/050/01036/AM 15 RLA No.05/23/040/00256/AM 15 Adv.Auth. No. 0510391459 dt. 07.10.2014
Decision: The Committee considered the case for revision of norms as per agenda and decided to defer the case for want of comments of DC&PC (Chemicals).	

Case No. B- 05 M.No.11/16 Date 28.10.2015	M/s. Metropolitan Eximchem Ltd File No. 01/82/050/01085/AM 14 RLA No.03/95/040/00736/AM 14 Adv.Auth. No. 0310762602 dt. 19.12.2013
Decision: The Committee considered the case for revision of norms as per agenda and decided to defer the case for want of comments of DC&PC (Chemicals).	

Case No. B- 06 M.No.11/16 Date 28.10.2015	M/s. FDC Ltd File No. 01/82/050/01203/AM 15 RLA No.03/94/040/00231/AM 15 Adv.Auth. No. 0310788027 dt. 14.08.2014
Decision: The Committee decided to ratify norms for the export product Chloramphenicol Eye Drops based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/149/2015-PI(Norms) dated Sept.2015 , uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.	

Case No. B- 07 M.No.11/16 Date 28.10.2015	M/s. India Glycols Ltd File No. 01/82/050/01012/AM 12 RLA No.05/23/040/00237/AM 12 Adv.Auth. No. 0510305501 dt. 17.10.2011
Decision: The Committee considered the case for revision of norms as per agenda and decided to send a copy of application to the DCPC (Petrochemical).	

Case No. B- 08 M.No.11/16 Date 28.10.2015	M/s. Jubilant Life Sciences Ltd File No. 01/82/162/00371/AM 14
Decision: The Committee considered the case for revision of norms as per agenda and decided to defer the case for want of comments of DC&PC (Chemicals).	

Case No. B- 09 M.No.11/16 Date 28.10.2015	M/s. Adcock Ingram Ltd File No. 01/82/050/00666/AM 09 RLA No.07/24/040/00142/AM 09 Adv.Auth. No. 0710058154 dt. 26.06.2008
Decision: The Committee considered the case for revision of norms as per agenda and decided to examine the case on file.	

Case No. B- 10 M.No.11/16 Date 28.10.2015	M/s. Beloor Bayir Biotech Ltd File No. 01/82/050/00151/AM 12 RLA No.07/24/040/00317/AM 12 Adv.Auth. No. 0710084045 dt. 18.11.2011
Decision: The Committee considered the case for ratification of norms as per agenda and noted that export product not cover under Chapter 29 & 30. The committee accordingly decided to transfer this case to DES-VI as earlier considered by them.	

Case No. B- 11 M.No.11/16 Date 28.10.2015	M/s. Beloor Bayir Biotech Ltd File No. 01/82/050/00113/AM 14 RLA No.07/24/040/00150/AM 14 Adv.Auth. No. 0710097664 dt. 22.08.2013
Decision: The Committee considered the case for ratification of norms as per agenda. Based on the written comments received from DoP vide their O.M. No. 35011/122/2015-PI (Norms) dated September 2015, uploaded along with these minutes, the committee decided to transfer this case to the concerned Section i.e. DES-VI.	

Case No. B- 12 M.No.11/16 Date 28.10.2015	M/s. Piramal Healthcare Ltd File No. 01/82/050/00056/AM 12 RLA No.03/95/040/00949/AM 11 Adv.Auth. No. 0310620143 dt. 08.03.2011
Decision: The Committee considered the case for ratification of norms as per agenda and decided to defer the case for want of comments of DoP.	

Case No. B- 13 M.No.11/16 Date 28.10.2015	M/s. KLJ Plasticizers Ltd File No. 01/82/050/00831/AM 15 RLA No.05/23/040/00214/AM 15 Adv.Auth. No. 0510390804 dt. 28.08.2014
Decision: The Committee considered the case for revision of norms and decided to defer the case for want of comments of DC&PC (Chemicals).	

11
S.No. 4, 64

F. No. 35011/19/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi
Dated the 12th June 2015

Office Memorandum

- Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s Bio-Tech Ophthalmics Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/820/AM-15/DES-
dated the 06/01/15 vide which application from M/s Bio-Tech Ophthalmics Pvt Ltd
warded to this Department for fixation of norms under para: 4.7 for the export of
Sodium Hyaluronate Ophthalmic Solution packed in syringes-131000 Nos. This
Department has examined the matter and it is requested that DGFT may call following
details from the firm viz:-

1. Copy of valid Drug Manufacturing License for different composition of Sodium
Hyaluronate Ophthalmic Solution and respective sizes of vials
2. Exact number of vials of Sodium Hyaluronate Ophthalmic Solution of different
compositions to be exported against this application.
3. Quantity of Sodium Hyaluronate MMW or LMW needed for production of each of
the composition of Sodium Hyaluronate Ophthalmic Solutions.
4. Actual consumption data of Sodium Hyaluronate MMW /LMW and different
packing component (applied for import) during last 3 years against production of
Sodium Hyaluronate Ophthalmic Solutions of different composition and the
justification of wastage of each component. The figures of actual production and
consumption may be duly certified by an independent Chartered Accountant.

2. This issues with the approval of Director (Pharma Industry)

B. Khastgir
(Barnali Khastgir)
Under Secretary to the Government of India
Phone: 23385765

Directorate General of Foreign Trade,
Department of Commerce,
Shri M.V. Singh, FTDO),
Shastri Bhawan, New Delhi

11
6, 8, 10, 13, 18, 22, 28, 36 } S.No.

F. No.35011/434/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

11
Sl. No. 6, 9, 10, 13,
18, 228, 231

Udyog Bhawan,
New Delhi, the 13 October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Mangalam Drugs & Organics Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/476/AM-16/DES-3/528 dated the 08/07/15 vide which application from M/s. Mangalam Drugs & Organics Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Tenofovir Disoproxil Fumarate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	[(R)-9-(2-Phosphonyl Methoxy Propyl) Adenine	0.769

(Barnali Khastgir)

Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade.
Department of Commerce.
(Shri M.V. Singh, FTDO).
Udyog Bhawan, New Delhi

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

11
Sl. No. 19/28/
Sl. No. 154

Subject: Advance Authorization application from M/s. Akzo Nobel India Limited. for the import of raw material against the export of Trigonox- EHP W50 bis(2 ethylhexyl peroxydicarbonate(50%))

(Advance Authorization No. 0210205557 dated 13.2.2015)

(Advance Authorization No. 0210200380 dated 21.2.2014)

(Advance Authorization No. 0210198392 dated 2.1.2014)

01/8450/90/Am15

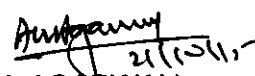
01/8250/185/Am15

M/s. Akzo Nobel India Limited. have submitted present application for the import of raw material against the export of Trigonox- EHP W50 bis(2 ethylhexyl peroxydicarbonate(50%))

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Trigonox- EHP W50 bis(2 ethylhexyl peroxydicarbonate(50%))	1 kg	1. 2- Ethylhexyl chloroformate	0. 583 kg.
		2. Ethapol XS(emulsifier)	0. 083 kg
		3. Antifoaming agent (Dequest)	0. 0005 kg
		4. HDPE containers	As per packing policy
		5. Screwcap K60 with pregasket	As per packing policy

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/55/2010-CH-II dated 21.10.2015

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Sl. No. 36, 136

F. No.35011/01/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: September 10, 2015

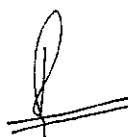
Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14.
Application of M/s Reckitt Benckiser Healthcare India Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/335/AM15/DES-3/453 dated the 30.07.2014 vide which an application from M/s Reckitt Benckiser Healthcare India Ltd. was forwarded to this Department for fixation of norms for the export of **Mucinex Fast-Max Severe Congestion and Cough Liquid (OTC product)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Sl. No	Import item	Quantity recommended (per bottle of 180 ml)
1.	Sorbitol Solution (70%) USP (D-Sorbitol/Sorbitol 70%)	21.374 gm
2.	Propylene Glycol, USP	42.750 gm
3.	Glycerin USP	28.500 gm
4.	Xantham Gum Ph. Eur, USP, IH	1.138 gm
5.	Anhydrous Citric Acid USP (Citric acid)	1.836 gm
6.	Propyl Gallate, USNF	2.175 gm
7.	Sodium Benzoate NF	2.276 gm
8.	Sucralose NF	2.175 gm
9.	Magnasweet 110	7.862 gm
10.	Red Fruits	0.931 gm
11.	EDTA Disodium USP	0.517 gm
12.	FD&C Blue # 1	0.0288 gm
13.	FD&C Red #40	0.005 gm
14.	Venus 24 MM (Plastic Closure)	Relevant, As per packing policy
15.	Square M/Wash O/C Blue HT (Plastic Closures)	
16.	Mucinex-4P Multipage Severe Cough (Paper Labels)	

2. This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi

भारत सरकार
विज्ञान प्रौद्योगिकी मंत्रालय
बायोटेक्नोलॉजी विभाग

GOVERNMENT OF INDIA
MINISTRY OF SCIENCE & TECHNOLOGY
DEPARTMENT OF BIOTECHNOLOGY



सूचना का
अधिकार



11
S.No. 66
ब्लॉक-2.7 वां तल, सी० जी० ओ० कम्प्लेक्स
लोदी रोड, नई दिल्ली-110003
Block-2, 7th Floor C.G.O. Complex
Lodi Road, New Delhi-110003

No. BT/IL/05/340/2011 PID

Date: 27.07.2015

OFFICE MEMORANDUM

Subject: Application of M/s Indian Immunologicals Limited, Hyderabad for fixation of I/O Norms for the export of "Raksharab Rabies Vaccine Veterinary 10 ml (10 doses)" under para 4.7 of the HBP V-I.

The undersigned is directed to refer to Directorate General of Foreign Trade U.O. No. 01/82/50/1449/AM-15/DES-3/61 dated 18.05.2015 forwarding the application of M/s Indian Immunologicals Limited, Hyderabad for fixation of I/O Norms for the export product called "Raksharab Rabies Vaccine Veterinary 10 ml (10 doses)". I/O norm for export products has been fixed as per enclosure-1.

This issues with approval of Secretary, Department of Biotechnology.


Nitin K. Jain)
Scientist "E"

To,
Shri Mahendra Vikram Singh
Foreign Trade Development Officer
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan
New Delhi-110 011

Enclosure-1
No. BT/IL/05/340/2011 PID

S! No. 66

Date: 27.07.2015

For the export of 1 unit (100000 Vials) of the resultant product "**Raksharab Rabies Vaccine Veterinary 10 ml (10 doses)**", the I/O norms for imported items are as follows:

S. No.	Export Item	Import item(s)	Quantity required for 100000 Vials
1	"Raksharab Rabies Vaccine Veterinary 10 ml (10 doses)"	Tanaform E-100/Antiform	0.3891 Kg
2		FMV Peptone/Peptone	As applied
3		Adult Bovine Serum Clarified	As applied
4		Calcium Chloride Dihydrate	Nil
5		L-Arginine Mono HCl	As applied
6		L-Cystine	As applied
7		L-Glutamate ine	As applied
8		L-Histidine Hydrochloride Monohydrate	As applied
9		L-Isoleucine	As applied
10		L-Leucine	As applied
11		L-Lysine	As applied
12		L-Methionine	As applied
13		L-Phenylalanine	As applied
14		L-Threonine	As applied
15		L-Tryptophane	As applied
16		L-Tyrosine	As applied
17		L-Valine	As applied
18		Magnesium Sulphate Heptahydrate	As applied
19		Potassium Chloride Extra Pure	As applied
20		Sodium Bicarbonate Extra Pure	As applied
21		Sodium Dihydro Orthophosphate Extra Pure	As applied
22		Aluminum Hydroxide Gel 3%/Adjuval 3%	108 Kg
23		Thimersol	0.2721 Kg
24		Aluminum Seal Flip-Off 20 mm yellow	100800
25		RFS Ring Type 20 mm Bromobutyle Rubber Stopper	102599


(Nitin K. Jain)
Scientist-E/DBT

No. BT/IL/05/340/2011 PID

Date: 13.06.2011

OFFICE MEMORENDUM

Subject: Your Application for fixation of I/O Norms for the export of "Abhayrab (Purified Vero Cell Rabies Vaccine for Human Use, Single Pack)" under para 7.5/4.7/4.4.2 of the HBP V-I.

The undersigned is directed to refer to Directorate General of Foreign Trade U.O. No. 01/82/050/00046/AM12/DES-III/89 dated 27.04.2011 and U.O. No. 01/82/50/46/AM12/DES-III/230 dated 24.05.2011 forwarding the application of M/s Indian Immunologicals Ltd., Hyderabad for fixation of I/O Norm for the export product called "Abhayrab (Purified Vero Cell Rabies Vaccine for Human Use, Single Pack with Syringe). As per the information provided by applicant, the I/O norm is fixed herewith.

For the export of 1000 vials of the resultant product "Abhayrab (Purified Vero Cell Rabies Vaccine for Human Use, Single Pack with Syringe)" the I/O norm for imported items is:

S. No.	Import Input	Quantity
1	Trypan Blue	0.001 g
2	Adult Bovine Serum	0.76 L
3	L-Glutamine	0.0547 g
4	MEM with Peptone	0.413 kg
5	Polymixin B Sulphate	0.396 g
6	Kanamycin Sulphate	4.37 g
7	Neomycin Sulphate	3.216 g
8	Human Serum Albumin 25 %	0.84 L
9	2 ml Vial Clear	1100 Nos.
10	13 mm Flip off Seal 3769	1100 Nos.
11	Rubber Stopper V-50	1100 Nos.
12	Thimersol	0.15 g
13	P. S. Roller Culture Bottles	14.08 Nos.
14	Syringes 2 ml with Needles	1000.8 Nos.

This issues with approval of Secretary, Department of Biotechnology.


(Nitin K. Jain) Sec. "D"

To,
Shri Shayam Lal (Foreign Trade Development Officer (DES-III))
Ministry of Commerce & Industry, Udyog Bhawan, New Delhi-110011

11
Sl. No. 69

Subject Amendment in Import Item Description: advance Authorization No. 0910060517 dated 20.06.2014 and HQ File No.01/82/050/1449/AM15.DES-III
From Nitin Kumar Jain DBT <nitink.jain@nic.in>
Date Thursday, July 2, 2015 2:57 pm
To MahendraVikram Singh FTDO <nc3.dgt@nic.in>

Dear Mr. Singh

This has reference to a request received from M/s Indian Immunologicals Limited, Hyderabad for the amendment in description of one of the import items i.e. Human Serum Albumin 25%. The firm has requested to consider above description as Human serum Albumin 20%.

The issue has been examined and the Department has following comments to offer:

" Technically both items are same except change in concentration of Human Serum Albumin. The Department has No Objection in changing the description of import item from Human Serum Albumin 25% to Human Serum Albumin 20% "

This issues with the approval of the Secretary, Department of Biotechnology.

Thanks and regards

Nitin Kumar Jain/ नितिन कुमार जैन

Scientist "E"/ वैज्ञानिक, 'इ'

Department of Biotechnology / जैवप्रौद्योगिकी विभाग

Ministry of Science & Technology/ विज्ञान और प्रौद्योगिकी मंत्रालय

Block 2, 6-8th Floors/ ब्लॉक-2, 6-8 मंजिल,

C.G.O. Complex/ सीजीओ कॉम्प्लेक्स

Lodi Road, New Delhi-110 003/ लोदी रोड, नई दिल्ली-110 003

//

g/No. 81, 279, 280

F. No.35011/164/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi
Dated the 19th October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of M/s Gland Pharma. Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/1324/AM-15/DES-3/1433 dated the 16/03/2015 vide which an application from M/s. Gland Pharma Pvt. Ltd was forwarded to this Department for fixation of norms under para: 4.7 for the **export of pre-filled syringes containing 20 mg, 40 mg, 60 mg and 80 mg Enoxaparin for injection**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

1. Enoxaparin PFS 20 mg

Sl. No.	Import item	Quantity recommended Per 20 mg Enoxaparin PFS
1.	Heparin Sodium powder	0.0634 gm
2.	Barrel syringes	1.1172 Nos.
3.	Needle shield	1.164 Nos.
4.	Plunger stopper	1.1292 Nos.
5.	Plunger rod	1.0279Nos.
6.	Preventis rubber	1.0361 Nos.

2. Enoxaparin PFS 40 mg

Sl. No.	Import item	Quantity recommended Per 40 mg Enoxaparin PFS
1.	Heparin Sodium powder	0.1268 gm
2.	Barrel syringes	1.1150 Nos.
3.	Needle shields	1.1193 Nos.
4.	Plunger Stoppers	1.1186 Nos
5.	Plunger rod plastic	1.0240 Nos.
6.	Preventis rubber	1.0309 Nos.

3. Enoxaparin PFS 60 mg

Sl. No.	Import item	Quantity recommended Per 60 mg Enoxaparin PFS
1.	Heparin Sodium powder	0.1902 gm
2.	Barrel syringes	1.111 Nos.
3.	Needle shield	1.1105 Nos.
4.	Plunger stopper	1.1273 Nos.
5.	Plunger rod	1.0270 Nos.
6.	Preventis rubber	1.0385 Nos.

4. Enoxaparin PFS 80 mg

Sl. No.	Import item	Quantity recommended Per 80 mg Enoxaparin PFS
1.	Heparin Sodium powder	0.2536 gm
2.	Barrel syringes	1.1198 Nos.
3.	Needle shield	1.1212 Nos.
4.	Plunger stopper	1.1267 Nos.
5.	Plunger rod	1.0250 Nos.
6.	Preventis rubber	1.0372 Nos.

2. This issues with the approval of competent authority.



(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
S.No. 84

F. No.35011/306/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Cadila Healthcare Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/173/AM-15/DES-3/109 dated the 16/06/15 vide which application from M/s. Cadila Healthcare Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Carvedilol Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms recommended for 1No. Tablet.			
		3.125mg tablet	6.25mg tablet	12.5mg tablet	25.0mg tablet
1.	Carvedilol	3.1875	6.375	12.75	25.50
2.	Magnesium Stearate	0.450	0.90	1.80	3.60
3.	Povidone K30	1.00	2.00	4.00	8.00
4.	Lactose Monohydrate	37.4875	74.975	149.95	299.90
5.	Crospovidone NF	2.75	5.50	11.0	22.0
6.	Bottles & Caps	Relevant, As per packing policy.			

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
Sl. No. 96

F. No.35011/85/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of M/s Mylan Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1067/AM-15/DES-3/1057 dated the 13/01/15 vide which application from M/s. Mylan Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **(2S,3S,5S)-2-(2,6-Dimethyl Phenoxy Acetyl)Amino-3-Hydroxyl-5-(2S-(1-Tetrahydropyrimid-2-only)-3-Methylbutanoyl) Amino-1,6-Diphenyl Hexane (Lopinavir Tech)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	L-Phenylalanine	0.639
2.	(2S)-(1-tetrahydropyrimid-2-only)-3-methylbutanoic acid	0.590
3.	N,N-Carbonyl Diimidazole (CDI)	0.477
4.	2,6-Dimethyl Phenol	0.556
5.	Potassium Carbonate	1.231
6.	Sodium Borohydride	0.737
7.	(L)-Pyroglutamic Acid	0.284
8.	Triethanolamine	0.90
9.	Citric Acid Monohydrate	3.700
10.	Methane Sulfonic Acid	1.680
11.	n-Heptane	1.70
12.	Acetonitrile	0.560

13.	Tetrahydrofuran	2.367
14.	Dimethyl Acetamide	1.08
15.	1,2 Dimethoxyethane	9.144
16.	Methyl Tert-Butyl Ether	1.395
17.	Dimethyl Formamide	1.764
18.	Toluene	1.935
19.	Methylene Dichloride	1.413
20.	Isopropyl Alcohol	0.45

(Barnali Khastgir)

Under Secretary to the Government of India

Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/110/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

11
1025
Sl. No. 98
Shastri Bhawan, New Delhi
Dated the 19th October, 2015

Office Memorandum

Subject: - **Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14**
Case of M/s Gland Pharma. Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/1332/AM-15/DES-3/1285 dated the 04/03/2015 vide which an application from M/s. Gland Pharma Pvt. Ltd was forwarded to this Department for fixation of norms under para: 4.7 for the **export of pre-filled syringes containing 40 mg, 60 mg, 80 mg, 120 mg and 150 mg Enoxaparin for injection**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

1. Enoxaparin PFS 40 mg

Sl. No.	Import item	Quantity recommended per 40 mg Enoxaparin PFS
1)	Heparin Sodium powder	0.1268 gm
2)	Barrel syringes	1.1150 Nos.
3)	Needle shields	1.1193 Nos.
4)	Plunger Stoppers	1.1186 Nos.
5)	Plunger rod plastic	1.0240 Nos.
6)	Preventis rubber	1.0309 Nos.

2. Enoxaparin PFS 60 mg

Sl. No.	Import item	Quantity recommended Per 60 mg Enoxaparin PFS
1.	Heparin Sodium powder	0.1902 gm
2.	Barrel syringes	1.111 Nos.
3.	Needle shield	1.1105 Nos.
4.	Plunger stopper	1.1273 Nos.
5.	Plunger rod	1.0270 Nos.
6.	Preventis rubber	1.0385 Nos.

....2/-

3. Enoxaparin PFS 80 mg

Sl. No.	Import item	Quantity recommended Per 80 mg Enoxaparin PFS
1)	Heparin Sodium powder	0.2536 gm
2)	Barrel syringes	1.1198 Nos.
3)	Needle shield	1.1212 Nos.
4)	Plunger stopper	1.1267 Nos.
5)	Plunger rod	1.0250 Nos.
6)	Preventis rubber	1.0372 Nos.

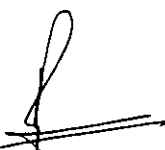
4. Enoxaparin PFS 120 mg

Sl. No.	Import item	Quantity recommended Per 120 mg Enoxaparin PFS
1.	Heparin Sodium powder	0.3804 gm
2.	Barrel syringes	1.1198 Nos.
3.	Needle shield	1.1212 Nos.
4.	Plunger stopper	1.1267 Nos.
5.	Plunger rod	1.0250 Nos.
6.	Preventis rubber	1.0372 Nos.

5. Enoxaparin PFS 150 mg

Sl. No.	Import item	Quantity recommended Per 150 mg Enoxaparin PFS
1)	Heparin Sodium powder	0.4755 gm
2)	Barrel syringes	1.1198 Nos.
3)	Needle shield	1.1212 Nos.
4)	Plunger stopper	1.1267 Nos.
5)	Plunger rod	1.0250 Nos.
6)	Preventis rubber	1.0372 Nos.

2. This issues with the approval of competent authority.



(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
Sl. No. 127

F. No.35011/11/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: 23rd October, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14,
Application of M/s Micro Labs Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/1143/AM15/DES-3/1007 dated the 06.01.2015 vide which an application from M/s Micro Labs Ltd. was forwarded to this Department for fixation of norms for the export of **Amoxicillin 125 mg, 250 mg and 500 mg Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Sl. No.	Name of Export Products	Quantity	Raw material allowed	Quantity per tablet
1	Amoxicillin 125 mg	1 Tablet	Amoxicillin Trihydrate	146.34 mg
2	Amoxicillin 250 mg	1 Tablet	Amoxicillin Trihydrate	292.68 mg
3	Amoxicillin 500 mg	1 Tablet	Amoxicillin Trihydrate	585.36 mg

2. This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

h.c.s.
27/10/15

11
S. No. 131

F. No. 35011/14/2015-PI. (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: June 08, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-2014 Application of M/s PVS Laboratories Ltd.

The undersigned is directed to refer to DGFT U.O No. 01/82/50/715/AM15/DES-3/994 dated the 6.01.2015 vide which an application from M/s PVS Laboratories Ltd was forwarded to this Department for fixation of norms under para. 4.7 for the export of **various feed supplements containing one or more APIs**. This department has examined the matter and it is informed that as per Drugs & Cosmetics Act any entity using or storing bulk drugs need to have appropriate License from the State Drug Control Administration. It is observed that there is no such authentication available with the application to work out the requirement of raw materials. As such DGFT may call following document from the applicant:-

- A Copy of appropriate Drug License issued by State Drug Control Administration in appropriate Form.
- 2. This issues with the approval of Director (Pharma Industry).

Barnali Khastgir

(Barnali Khastgir)
Under Secretary to the Government of India
Phone: 23385765

Directorate General of Foreign Trade.
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

11
Sl. No. 132

132

BT/IL/05/410/2015-PID

Date: 10/03/2015

OFFICE MEMORANDUM

Subject: Fixation of norms in respect of the advance authorization issued under Para 4.7 of HBP (Vol-I) to M/s Vins Bioproducts Limited, Hyderabad

The undersigned is directed to refer to Directorate General of Foreign Trade U. O. No. 01/82/050/207/AM15/DES-III/906 dated 16.12.2014 received in this Department on 26.02.2015 on the above mentioned subject. The case has been examined and the Department has following comments to offer on the issue:

1. For export of 1000000 vials of export product called "Tetanus Antitoxin HIS 1500 IU/ml vials the I/O norm for import input is
Tetanus Antitoxin 2500 IU/ml = 431.25 liters

This issues with approval of the Secretary, Department of Biotechnology.

(Nitin K. Jain)
Scientist "E"

To,
Shri Mahendra Vikram Singh
Foreign Trade Development Officer
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan
New Delhi-110 011

11
S. No. 133

F. No.35011/426/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan.
New Delhi, the 14 October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Dhanuka Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/220+450/AM-16/DFS-3/155 dated the 08/07/15 vide which application from M/s. Dhanuka Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefixime USP/BP/IP/EP/JP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	7-Phenylacetamideo-3-Chloromethyl Cephalosporanic Acid Para Methoxy Benzyl Ester (GCLE)	1.50
2.	Triphenyl Phosphine	0.82
3.	Acetone	0.81
4.	N.N Dimethyl Formamide	2.74
5.	Dichloromethane (Methylene Chloride)	3.40
6.	Triethylamine	0.2717
7.	Phenol	0.3808
8.	Methanol	4.21
9.	Activated Carbon	0.050
10.	MICA Ester	0.82
11.	Tetra Hydrofuran	1.64

B. Chastgir
(Barnali Khastgir)

Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
S.No. 137

F No.35011/12/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: June 08, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-2014 Application of M/s Indoco Remedies Ltd.

The undersigned is directed to refer to DGFT U.O No. 01/82/50/1155/AM15/DES-3/991 dated the 6.01.2015 vide an application from M/s Indoco Remedies Ltd was forwarded to this Department for fixation of norms under para: 4.7 for the export of **Dorzolamaide Hydrochloride+Timolol Maleate Ophthalmic Solution- 10 ml**. This department has examined the matter and following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-2014 -

Sl No.	Export product Description	Name of Raw material	Quantity recommended
1	Dorzolmaide Hydrochloride + Timolol Maleate Ophthalmic Solution- 10 ml	Timolol Maleate	69.70 mg per vial

2. This issues with the approval of Director (Pharma Industry)

B. Chastgir
(Barnali Khashtgir)
Under Secretary to the Government of India
Phone: 23385765

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/145/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

11
S.No. 139
276

Udyog Bhawan, New Delhi,
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Hetero Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/994/AM-15/DES-3/1286 dated the 04/03/15 vide which application from M/s. Hetero Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Lamivudine**. This department has examined the matter and it is requested that DGFT may call following technical details from the firm viz:-

- (a) COA of Import item from the Foreign Supplier.
- (b) COA of Export Product.
- (c) Actual wastage incurred in the process.

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce.
(Shri M.V. Singh, FTDO).
Udyog Bhawan, New Delhi

11
S. No. 147
F.No.35011/06/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan.
New Delhi, the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Malladi Drugs & Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1090/AM-15/DES-3/1002 dated the 06/01/15 vide which application from M/s. Malladi Drugs & Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **1-(4-Chlorophenyl)-2-Methyl-Aminopropane Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	4-Chloro Benzaldehyde	2.33
2.	Nitroethane	2.36
3.	Toluene	1.265
4.	Iso Propyl Alcohol	0.765
5.	Ethyl Acetate	3.24
6.	Caustic Soda	0.75

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
S/ No. 16)

F. No.35011/337/2011-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 1st April, 2013

Office Memorandum

Subject:- Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s. Jubilant Lifesciences Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1378/AM11/DES-3 dated the NIL vide which an application from M/s. Jubilant Lifesciences Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **4-Bromomethyl-2-biphenyl-carbonitrile**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	4-methyl-2-cyano biphenyl(CMB)	0.785
2.	Hydrogen Peroxide (50%)	0.645
3.	Aq. Hydrogen Bromide (47%) [(Aq.Hbr(47%)]	0.813
4.	Dichloromethane (MDC)	0.77
5.	Isopropyl Alcohol (IPA)	0.45

2. This issues with the approval of Director (Cost).

(N.N.Ahuja)
Section Officer
PI-Norms

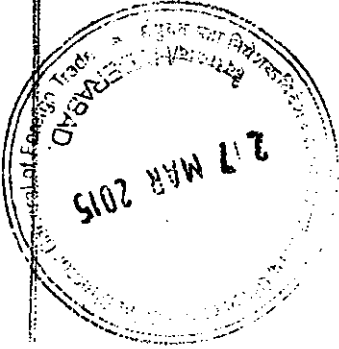
Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO),
Udyog Bhawan, New Delhi.

L.Ds.No.18558/M2A/2012 Renewal of Drug Licence to M/s.Hetero Labs Ltd, Sy.No.10, I.D.A, Gaddapothanram (V), Jinnaram Mandal, Medak District under Form-25 bearing No.25/MD/AP/97/B/R, dt.31-01-1997 valid up to 31-12-2017

82.	TEMZOZOLAMIDE	IP/L/H/USP	IH/USP for Export
83.	TENOFOVIR DISOPROXIL FUMARATE	IP/L/H	IH for Export
84.	TERBINAFINE HCl	IP/USP/Ph.Eur.	USP/Ph.Eur for Export
85.	THALIDOMIDE	USP	(Domestic & Export)
86.	TORSEMIDE	USP	(Domestic & Export)
87.	TORSEMIDE ANHYDROUS	Ph.Eur	(Domestic & Export)
88.	ANHYDROUS TORSEMIDE	BP	(Domestic & Export)
89.	VALSARTAN	IP/Ph.Eur /USP/BP	USP/BP/Ph.Eur for Export
90.	VINORELBINE TARTRATE	IP	(Domestic & Export)
91.	VORICONAZOLE	I.H	IH for Export
92.	ZIDOVUDINE	IP/USP/Ph.Eur	USP/BP/Ph.Eur for Export
93.	ZOLIDRONIC ACID	IP	(Domestic & Export)
94.	ZONISAMIDE	I.H/USP	IH for Export
95.	ETRAVIRINE	I.H	120.68 Kgs for Export to USA
96.	PAZOPANIB HYDROCHLORIDE	I.H	89 Kgs for Export to USA



9.5.12
JOINT DIRECTOR & LICENSING AUTHORITY
DRUGS CONTROL ADMINISTRATION



FOR HETERO LABS LTD

T. CHANDRASEKHAR
Sr. General Manager

FOR HETERO LABS LTD

11

F. No.35011/296/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

S.No. 165

Udyog Bhawan.
New Delhi. the 13 October. 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Karnataka Antibiotics & Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1464/AM-15/DES-3/25 dated the 01/05/15 vide which application from M/s. Karnataka Antibiotics & Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Verclav 1.2gm Injection**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended.
1.	Amoxicillin Sodium with Potassium Clavulanate Mixture (5:1) Sterile BP	1.260gm per vial

Barnali Khastgir
(Barnali Khastgir)

Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade.
Department of Commerce.
(Shri M.V. Singh, FTDO).
Udyog Bhawan, New Delhi

11
S. No. 182

F. No.35011/73/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Alembic Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1468/AM-15/DES-3/1199 dated the 26/02/15 vide which application from M/s. Alembic Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Alemlint and Pactum Injection**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended.
1.	Piperacillin Sodium+Tazobactam Sodium Sterile (8:1)	4.942gm/vial

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
S.No. 185

F. No.35011/162/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Ind-Swift Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1480/AM-15/DES-3/1452 dated the 17/03/15 vide which application from M/s. Ind-Swift Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Granules**. This department has examined the matter and it is requested that DGFT may call complete set of application from the firm. m

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
Sl. No. 188

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
.....

Subject: Advance Authorization application from M/s. Benzo Chem Industries Pvt. Ltd. for the import of raw material against the export of 3- Chloro Benzyl Chloride/Meta Chloro Benzyl Chloride AND 2-(N,N DIMETHYLAMINO)-2-PHENYL-1-BUTANOL

(Advance Authorization No. 0310791375 dated 25.11.2014)

(Advance Authorization No. 0310791619 dated 2.12.2014)

M/s. Benzo Chem Industries Pvt. Ltd. have submitted present application for the import of raw material against the export of 3- Chloro Benzyl Chloride/Meta Chloro Benzyl Chloride AND 2-(N,N DIMETHYLAMINO)-2-PHENYL-1-BUTANOL.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. 0310791375 dated 25.11.2014)

Item of Export	Qty.	Item of Import	Qty
3- ChloroBenzyl Chloride/ Meta Chloro Benzyl Chloride	1 kg	1. Meta Chloro Toluene	0.982 kg
		2. Azo Bis Isobutyro Nitrile	0.011 kg

(Advance Authorization No. 0310791619 dated 2.12.2014)

Item of Export	Qty.	Item of Import	Qty
2-(N,N DIMETHYLAMINO)-2-PHENYL-1-BUTANOL	1 kg	1. PROPIOPHENONE	2.10 kg
		2. METHANOL	2.88 kg
		3. SODIUM CYANIDE	0.768 KG
		4. CAUSTIC SODA FLAKES	1.00 KG
		5. DIMETHYL SULPHATE	1.019 KG
		6. FORMALDEHYDE	0.660 KG
		7. SYNHYDRIDE/VITRIDE	2.412 KG

This issues with the approval of competent authority.

Autogram
10/10/15
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/29/2011-CH-II dated 20.10.2015

11
Sl. No. 199

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BT/IL/05/391/2013-PID

Date: 29.08.2013

To

Mr. V. C. Joshi
Vice President- Commercial
Hester Biosciences Limited
Pushpak 1st floor, Panchvati Circle
C. G. Raod
Ahmedabad, Gujarat

Subject: Fixation of I/O norms under Para 4.4.2 of HBP (Vol-1) applications received from M/s Hester Biosciences Limited, Ahmedabad

Dear Mr. Joshi

This has reference to the application received from DGFT vide UO No. 01/82/050/00216/AM-14/DES-III/414 dated 12.08.2013 for fixation of I/O norms for the export item called "New Castle Disease Vaccine Inactivated B.P. Vet (Lasota Strain)" against the import input i.e. Montanid E ISA 71 VG (0.7/Kg). In this regard you are requested to provide following documents to take necessary action at our end:

1. Drug Manufacturing License for the export product.
2. Q. A. approved Batch Manufacturing Record

This issues with approval of the Competent Authority, Department of Biotechnology.

Sincerely,


(Nitin K. Jain)
Scientist-D

Copy for information to:

Ms. Lalita Maini, Foreign Trade Development Officer (DES III), Directorate General Foreign Trade, Udyog Bhawan, New Delhi- 110 011

11
200
S.No.

~~199~~

F. No.35011/289/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Jagsonpal Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/03/AM-16/DES-3/58 dated the 14/05/15 vide which application from M/s. Jagsonpal Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Misoprostol Tablets 400 Mcg Tablet**. This department has examined the matter and it is requested that DGFT may call following technical details from the firm viz:-

- (a) Copy of DML for the above export item.
- (b) COA of Import item from Foreign Supplier.

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
S.No. 203, 241

F. No.35011/268/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the 04 October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Nutra Specialities Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/75/AM-16/DES-3/17 dated the 11/06/15 vide which application from M/s. Nutra Specialities Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Sitagliptin Phosphate (APIs/ Bulk Drugs)**. This department has examined the matter and it is requested that DGFT may call following technical details from the firm viz:-

- (a) Norms applied by the firm does not match with the yields given by the firm i.e. 90% X 90.05% X 90% in 3 step reactions. Detailed calculations/justification may be furnished by the firm.
- (b) Past production vis-à-vis Actual consumption of imported inputs duly certified by Cental Excise Authorities may be furnished in support of their claim.

B. Khastgir
(Barnali Khastgir)

Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
Sl. No. 207

F. No.35011/309/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.1)
2009-14 Case of M/s Jodas Expoin Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1362/AM-15/DES-3/117 dated the 16/06/15 vide which application from M/s. Jodas Expoin Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Novatrizoate 60% Injection**. This department has examined the matter and it is requested that DGFT may call copy of DML from the firm for the above export products alongwith calculation sheet.

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/433/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

11
Sl. No. 223

Udyog Bhawan.
New Delhi. the 15 October. 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Alchymars ICM SM Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/15/AM-16/DES-3/525 dated the 08/07/15 vide which application from M/s. Alchymars ICM SM Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **2-Methyl Mercapto Phenothiazine Drug Intermediate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	3-Methyl Mercapto Aniline	2.36

Barnali Khastgir
(Barnali Khastgir)

Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce.
(Shri M.V. Singh, FTDO).
Udyog Bhawan. New Delhi

S/ N. 224

F. No.35011/236/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Hetero Drugs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1538/AM-15/DES-3/78 dated the 16/06/15 vide which application from M/s. Hetero Drugs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **2,3,4,5-Bis-O-(1-Methylethylidene)- β -D-Fructopyranose**. This department has examined the matter and it is requested that DGFT may call following technical details from the firm viz:-

- (a) End-use of the export product.
- (b) Complete technical detail as per Appendix-33 showing % yield on molar basis and Solvent Recovery.
- (c) Copy of technical literature in support of yield envisaged.
- (d) Past production vis-à-vis Actual consumption of imported input duly certified by Central Excise Authorities.

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
Sl. No. 229

F. No.35011/231/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Hetero Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1542/AM-15/DES-3/92 dated the 16/06/15 vide which application from M/s. Hetero Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **1-((2R,3R,4R,5R)-3-fluoro-4-hydroxy-5-(hydroxymethyl)-3-methyltetrahydrofuran-2-yl)pyrimidine-2,4(1H,3H)-dione**. This department has examined the matter and it is requested that DGFT may call following technical details from the firm viz:-

- (a) End-use of the export product.
- (b) Justification for low yield of 39.3% in step II supported by copy of technical literature.
- (c) Production in 2013-14 vis-à-vis Actual consumption of all imported inputs duly certified by Central Excise Authorities.

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
Sl. No. 269

F. No.35011/153/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Alembic Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/82/AM-16/DES-3/54 dated the 12/06/15 vide which application from M/s. Alembic Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin Step-4**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended.
1.	Erythromycin Base USP	1.75 kg/kg A
2.	Hydroxylamine Hcl	0.91
3.	Methanol	2.72
4.	Methane Sulfonyl Chloride	0.72
5.	Acetone	6.45
6.	Ethyl Alcohol	2.81
7.	Platinum Catalyst with base of Activated Carbon (5% pt/c)	1.00gm/kg A

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No. 14010/176 /2011-CH-II
Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

11
Sl. No. 263

Shastri Bhavan, New Delhi-110001
Dated: 20th October, 2015

Subject: Advance Authorization application from M/s. Dorf-Ketal Chemicals India Pvt. Ltd. for the import of raw material against the export of CALCIUM REMOVAL AGENT, ANTIPOLYMERANT, TRADE NAME-DA-2673/DA2633/DA2640/DA2307/DA2309/ACTIFY-2673, and ANTIFOAM, DA-2734/DA-2728/DA-2733/SR-1734

M/s. Dorf-Ketal Chemical India Pvt Ltd. have submitted present application for the import of raw material against the export of CALCIUM REMOVAL AGENT, ANTIPOLYMERANT, TRADE NAME-DA-2673/DA2633/DA2640/DA2307/DA2309/ACTIFY-2673, and ANTIFOAM, DA-2734/DA-2728/DA-2733/SR-1734

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

10th
11th
1. Advance Authorization No. 031079248 dated 14.10.2014

1. Item of Export	Qty.	Item of Import	Qty
CALCIUM REMOVAL AGENT, SR 8104	1 kg.	1. GLYOXAL 40%	0.983 kg.
		2. TRIETHANOL AMINE 85%	0.017 kg.

11th
2. Advance Authorization No. 031079883 dated 13.9.2014

2. Item of Export	Qty.	Item of Import	Qty
ANTIPOLYMERANT, DA-2673/DA2633/DA2640/DA2307/DA2309/DA7609/ACTIFY-2673	1 kg.	14-HYDROXY TEMPO/ 4HYDROXY/ 2,2,6,6 TETRAMETHYL/ PIPERRIDINE-N- OXYL/ 4HT	0.150 kg.
		2. HEXYLENE GLYCOL	0.100KG.
		3. TRIISOPROPANOLA MINE 99	0.030KG

11th

10th

3. Advance Authorization No. 0310790441 dated 21.10.2014

3. Item of Export	Qty.	Item of Import	Qty
ANTIFOAM,DA-2734/DA-2728/DA-2733/SR-1734	1 kg.	1. POLYPROPYLENE GLYCOL MW-4000	0.500 kg.
		AROMATIC SOLVENT (C10-C20)/C9 FRACTION(MIXED AROMATICS/ AROMATIC SOLVENT 150/ SOLGAD 150/C-9 PLUS AROMATIC SOLVENT/SOLVENT C-10/KOCOSOL 150/ HEAVY AROMATIC/GARASOL 15/MC-10A/REMAXGRADE1/ANYSOL150/C9 FRACTION/SOLVESSO 150 FLUID/SHELLSOL A150/MIXED HYDROCARBONS/HIGH-FLASH AROMATIC NAPHTHA.	0.500 kg

This issues with the approval of competent authority.

A. K. Agarwal
22/10/15

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh,FTDO ,(DES-III) O/o DGFT, Udyog Bhawan,New Delhi -11.
Deptt. of C&PC U.O. No. 14010/176 /2011-CH-II dated 20.10.2015

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

11
Sl. No. 275

Subject: Advance Authorization application from M/s. Yasho Industries Pvt. Ltd. for the import of raw materials against the export of ZINC ETHYL PHENYL DITHIOCARBAMATE (ZEPC)

(Advance Authorization No. 0310796157 dated 22.5.2015)

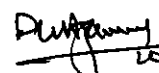
Ref: U.O. No. 01/82/050/71/AM16/DES-III/701 dated 31.7.2015

M/s. Yasho Industries (P) Ltd. has submitted present applications for the import of raw materials against the export of ZINC ETHYL PHENYL DITHIOCARBAMATE (ZEPC)

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty	Item of Import	Qty
ZINC ETHYL PHENYL DITHIOCARBAMATE (ZEPC)	1 kg.	1. N-ETHYL ANILINE	0.587 Kg.

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, FTDC, (S-3) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/95/11-CH-II dated 20.10.2015

11
S.No. 284

F. No.35011/304/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Alembic Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/109/AM-16/DES-3/103 dated the 16/06/15 vide which application from M/s. Alembic Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Fortified Procaine Penicillin 4 Mega Injection**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms for 1 Lakh vials.
1.	Procaine Benzyl Penicillin Sterile IP/BP	298.2456 BOU
2.	Benzyl Penicillin Sodium Sterile IP/BP	96.4912 BOU

(Barnali Khastgir)
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Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
Sf. No. 286

F. No.35011/407/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Ind-Swift Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/305/AM-16/DES-3/561 dated the 10/07/15 vide which application from M/s. Ind-Swift Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Betamethasone Dipropionate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Betamethasone	0.885
2.	Triethyl Ortho Propionate	0.83
3.	Methanol	Detail not given.

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11
S/No. 324

F. No.35011/298/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan.
New Delhi, the 21st October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Jodas Expoin Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1378/AM-1st/DES-3/14 dated the 01/05/15 vide which application from M/s. Jodas Expoin Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Vancomycin Hcl 500mg vial and 1gm vial**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended.
1.	Vancomycin Hcl (Non Sterile)	1.0764 gm/1gm vial <u>And</u> 0.5382 gm/500mg vial

(Raj Kumar)

Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

11

872/356

F. No.35011/245/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the 29 September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Honour Lab Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1376/AM-15/DES-3/48 dated the 12/05/15 vide which application from M/s. Honour Lab Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **4-Chloro-2-Trifluoro Acetyl Aniline Hydrochloride Hydrate**. This department has examined the matter and it is requested that DGFT may call following technical details from the firm viz:-

- (a) Specific use of Lithium metal and n-Butyl chloride is not given in the process/Reactions. How these are consumed in the process may be explained.
- (b) Past Production vis-à-vis Actual consumption of all imported inputs duly certified by Central Excise Authorities may be furnished by the firm.

B. Khastgir
(Barnali Khastgir)

Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

B-06

F. No.35011/149/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s FDC Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1209/AM-15/DES-3/1469 dated the 31/03/15 vide which application from M/s. FDC Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Chloramphenicol Eye Drops 0.5% w/v 10ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Product

Chloramphenicol Eye Drops, 0.5% w/v, 10 ml vials

Import Recommended

1. Chloramphenicol ----- 0.0525 gm per 10 ml vial
2. LDPE granules ----- May be allowed as per packaging policy

(Barnali Khastgir)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
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(Shri M.V. Singh, FTDO),
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B-11

F. No.35011/122/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Beloorbayir Biotech Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/113/AM-14/DES-3/1203 dated the 03/03/15 vide which application from M/s. Beloorbayir Biotech Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Artichoke Extract 4:1 Artichoke Tablets, Cranberry Extract 25:1 Cranberry Tablets and Ginkgo Biloba Extract 24% Ginkgo Biloba Tablets**. This department has examined the matter and it is noticed that the certificate issued by Local Health Authority, Karnataka, the export products have been described as Food and Dietary Supplements and this office is not concerned with the above export product. ~

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